

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF AUGUST-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. VIDYA PRAKASH, SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, HAZARI COURTS, DELHI	37 RECOVERY	CS COMM-883/2025	01.08.2025	M/S GAMMEY'S INDIA & B CO. VS M/S SURBHISHRIVASTAV MARKETING AGENCY	RAKESH SHRIVASTAV	9911116314	ADVOCATERAKE SHSHRIVASTAV @GMAIL.COM	29.07.2025
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	RECOVERY	CS COMM-906/2025	08.08.2025	M/S. SSG AUTOMOTIVE COMPONENTS PVT. LTD. VS M/S SEAHAWK LOGISTICS & ORS.	RISHABH KR. THAKUR	9810267916	RKTHAKURLAW OFFICES@GMAIL.COM	06.08.2025
			301, EXTENSION BLOCK, HAZARI COURTS, DELHI	RECOVERY	CS COMM-932/2025	19.08.2025	CHAUDHARY CHEMICAL INDUSTRIES & ANR. VS SHIVEX PLAST ENGINEERING & ORS	SAURABH GOEL, RAJENDRA SINGH	7011020428	RAJENDRA.SINGH.ESQ@GMAIL.COM	05.08.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/895/2025	05-08-2025	M/S P K OVERSEAS PVT LTD VS CHAMAN LAL TULSYAN(P), SETIA EXPORTS LTD	SUNANDA TULSYAN(P),	9891105069	SACHAR.AKHIL@GMAIL.COM	30.07.2025
			306	CS (COMM)	CS (COMM)904/2025	08-08-2025	M/S SPACE 4 BUSINESS SOLUTION PVT LTD VS INSTITUTE OF DRIVING AND TRAINING RESEARCH	AMIT KUMAR	9811217093	ADV.DURGESHGUPTA@GMAIL.COM	NA
			306	CS (COMM)/	CS (COMM)909/2025	08-08-2025	M/S SUPER CASSETTES INDUSTRIES PVT LTD VS M/S MAHI CABLE SERVICES	KK KHETAN	9810389109	KKKHETAN@TSERIES.NET	30.04.2025
			306	CS (COMM)/	CS (COMM)934/2025	19-08-2025	STAR BIOMED PVT LTD VS AFJAL ALI	AMIT CHAWLA	9718689708	AMITCHAWLAAD @GMAIL.COM	07.08.2025
			306	CS (COMM)/	CS (COMM)/939/2025	20-08-2025	VIJAY KUMAR GOEL VS M/S BHAGAT RAM OM PRAKASH AGRO PVT LTD	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	07.08.2025
			306	CS (COMM)	CS (COMM)/955/2025	29-08.2025	SHISHPAL MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	98111161525	SKSINGH116@GMAIL.COM	29.08.2025

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS (COMM) 879/2025	01.08.2025	ASHISH KHANNA VS SUNIL ARORA	HARSHIL GUPTA	9971369850	NOT PROVIDED	30.07.2025
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS (COMM) 880/2025	01.08.2025	MS GAMMEY INDIAN AND CO. VS MSSRIVASTAVA ENTERPRISES	RAKEHS SRIVASTAVA	9911116314	ADVOCATERAKEHSRIVASAVA@GMAIL.COM	29.07.2025
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS (COMM) 899/2025	06.08.2025	IDBI BANK LTD. VS SANJAY KUMAR AGGARWAL	V.K. SINGH	9811867703	KUMARVIVEKADV@GMAIL.COM	02.08.2025
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS (COMM) 912/2025	11.08.2025	CH JANGLI SINGH DHARMASHALA TRUST THROUGH ITS TRUSTEE/SECRETARY JAI BHAGWAN VS DELHI NAGRIK SEWAGE BOARD	PARMOD KUMAR SINGHAL	9810778007	PARMODKSINGHAL@GMAIL.COM	22.07.2025
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS (COMM) 913/2025	11.08.2025	RAJNISH YADAV VS MUNICIPAL CORPORATION OF DELHI	SATYAJIT KUMAR	9555215464	CINMOYASSOCIATES@GMAIL.COM	31.07.2025
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS (COMM) 918/2025	12.08.2025	STATE BANK OF INDIA VS SATRUGHAN	TIRATH YADAV	9643228307	ADVTIRATH@GMAIL.COM	07.08.2025
			303, EXTENSION BLOCK, HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS (COMM) 923/2025	14.08.2025	M/S HANKO SALES CORPORATION VS M/S QUALITY SERVICES	MOHIT AGGARWAL	9811449071	PATRONUSLAWOFFICES@GMAIL.COM	28.01.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM) 882/2025	01.08.2025	BHANU INDORIA VS TARUN GABA	SH. VIKAS DUDEJA	9810906618	VIKAS.DUDEJADV@GMAIL.COM	17.07.2025
			ROOM NO.304	RECOVERY	CS (COMM) 891/2025	04.08.2025	PRAVESH KUMAR GUPTA V/S NISHANT JAIN	ADV. PARVEEN	9811-141-706	PRAVEENGAROFFICIAL@GMAIL.COM	28.07.2025
			ROOM NO.304	RECOVERY	CS (COMM) 905/2025	08.08.2025	ARUN KUMAR GOYAL V/S THE NEW INDIA ASSURANCE CO. LTD.	SANDEEP JINDAL	98104-74101	SANDEEPIJINDALS@REDIFFMAIL.COM	05.08.2025
			ROOM NO.304	RECOVERY	CS (COMM) 916/2025	12.08.2025	PREM BHARDWAJ PROP OF M/S PREMA BROS V/S MCD	R & V LAW ASSOCIATES	9560-905-884	ROBINBHARDWAJ529@GMAIL.COM	06.08.2025
			ROOM NO.304	RECOVERY	CS (COMM) 926/2025	18.08.2025	MUJTABA HABIB V/S MAKKAH TOUR AND TRAVELS	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	08.08.2025
			ROOM NO.304	RECOVERY	CS (COMM) 931/2025	19.08.2025	RAJAN SHARMA V/S SHARAD KUMAR JAIN	SARJUN BHASKAR	9711285445	ADV.ARJUNBHASKAR@GMAIL.COM	01.08.2025
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								

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6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/878/2025	CS (COMM)/878/2025	01-08-2025	STATE BANK OF INDIA VS SARAMMA SAKARIA	TIRATH GYADAV(P), LAL	9643228307	ADVTIRATH@GMAIL.COM	25.07.2025
			410	CS (COMM)/911/2025	CS (COMM)/911/2025	08-08-2025	CHANDAN SINGH RAWAT VS D PRADHAN AND CO PVT LTD	ROHIT DYADAV(P),	9266130562	INFORYTLAW@GMAIL.COM	06.08.2025
			410	CS (COMM)/914/2025	CS (COMM)/914/2025	12-08-2025	SUBHASH CHAND UPADHYAY VS DELHI JAL BOARD AND ANR	NITIN MEHTA	9773667288	ADVOCATEMEHTA@GMAIL.COM	31.07.2025
			410	CS (COMM)/927/2025	CS (COMM)/927/2025	18-08-2025	M/S RRM TRADING CO VS M/S UNI SWIFT AND ANR	MUNISH VOHRA(P),	9811427955	MUNISHLAW.VO HRA@GMAIL.COM	01.08.2025
			410	CS (COMM)/924/2025	CS (COMM)/924/2025	18-08-2025	CH JANGLI SINGH DHARAMSHALA TRUST THROUGH ITS TRUSTEE AND SECRETARY JAI BHAGWAN VS DELHI JAL BOARD AND ANR	RAHUL SINGHAL(P),	9810778007	PARMODKSINGHAL@GMAIL.COM	22.07.2025
			410	CS (COMM)/937/2025	CS (COMM)/937/2025	20-08-2025	EXCITTING FASHIONS AND EMB PRIVATE LIMITED VS AXIS BANK LIMITED	AASHIMA KALRA(P),	9891227313	LEGALAASHIMA@GMAIL.COM	06.08.2025
			410	CS (COMM)/938/2025	CS (COMM)/938/2025	20-08-2025	MR RAJNISH YADAV VS THE MUNICIPAL CORPORATION OF DELHI	SATYAJIT KUMAR(P),	9555215464	CINMOYASSOCIATES@GMAIL.COM	26.07.2025
			410	CS (COMM)/944/2025	CS (COMM)/944/2025	22-08-2025	M/S. BHARATI BHAWAN VS MR MAYANK ADLAKHA	NIKHIL TRIPATHI(P),	9899836932	NIKHILYRIPATHI63@GMAIL.COM	12.08.2025
			410	CS (COMM)/947/2025	CS (COMM)/947/2025	23-08-2025	ARUN NARULA VS AJAY MAHAJAN	DHARMENDRA CHAUDHARY	9990855855	DHARAMADVOCARE@GMAIL.COM	19.08.2025
			410	CS (COMM)/940/2025	CS (COMM)/940/2025	21-08-2025	M/S ALUTIX INSULATIONS VS NRIS EDIFICE STEEL STRUCTURES PVT LTD	PALLAV GUPTA(P),	9910186086	ADV PALLAVGUPTA@GMAIL.COM	06.08.2025
			410	CS (COMM)/929/2025	CS (COMM)/929/2025	19.08.2025	FAIZPUR RAHMAN VS M/S. MAKKAH TOURS AND TRAVELS	SH. NAZIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	09.08.2025
			410	CS (COMM)/460/2025	CS (COMM)/460/2025	29.04.2025	MOHD. ISHAQ VS. MANISH GUPTA AND ORS.	SH. RAKESH TIWARI	9582931401	LEGUSINTELLECT@GMAIL.COM	21.04.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	EX. COMM 381/2025	05.08.2025	M/S SHREE BHAGWATI TEXTILES VS M/S BELA CREATIONS PVT. LTD.	CHAUDHARY RAVINDER SINGH	9654990349	ADV.RAVINDER.SINGH@GMAIL.COM	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 715/2025	06.08.2025	TATA CAPITAL LTD. VS NAVEEN SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 716/2025	06.08.2025	TATA CAPITAL LTD. VS ANU JAIN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	NA

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			COURT ROOM 302	CIVIL SUIT	CS(COMM) 922/2025	14.08.2025	STATE BANK OF INDIA VS RAJKUMAR	TIRATH YADAV	96543228307	ID-ADVTIRATH@GMAIL.COM	07.08.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM739/2025	22.08.2025	M/S AXIS BANK LTD. VS MEENA TIWARI	VIBHOR MATHUR	9811326407	SUPPORT@ARVNAWCHAMBERS.CO.IN	
			COURT ROOM 302	CIVIL SUIT	EX. COMM 409/2025	21.08.2025	M/S HITESH METAL CORP. VS M/S VISHAKARMA ENGG. WORKS	AYUSH SHARMA	8889999391	THEAYUSHARMANA@GMAIL.COM	
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 949/2025	25.08.2025	M/S PREM COLOR CHEM PVT. LTD. VS VINEY AGGARWAL	ARUN KUMAR YADAV	9810768996	ARUNYADAV1131@GMAIL.COM	19.08.2025
			COURT ROOM 302	CIVIL SUIT	EX. COMM 42/2025	23.08.2025	M/S R CONSTRUCTION UNION OF INDIA VS SS.W. HAIDER		9311307710	HAIDER.ADV@GMAIL.COM	NA
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	ROOM NO.308	RECOVERY	CS(COMM)-894/2025	05-08-2025	M/S R B RAMNATH LAMBAH AND SONS PVT. LTD. VS M/S AGARWAL PACKERS AND MOVERS LTD.	OM PRAKASH SHEKHAWAT	9810019306	OPS_SHEKHAWAT@YAHOO.CO.IN	30-07-2025 OF RS. 9,670/-
			ROOM NO.308	RECOVERY	CS(COMM)-898/2025	06-08-2025	SURESH KUMAR MITTAL PROPRIETOR OF MS FLORANCE SURGICAL COTTON INDUSTRIES (SENIOR CITIZEN) VS VAISHALI	NIPUN GUPTA	9557900345	LEGAL.NKPARTNERS@GMAIL.COM	18-07-2025 OF RS. 11,330/-
			ROOM NO.308	RECOVERY	CS(COMM)-920/2025	13-08-2025	M/S KAPOOR ENTERPIES VS M/S J K FENNER LIMITED	HARENDRA KUMAR INDIA	9971395700	HARENDRAKS@GMAIL.COM	15-07-2025 OF RS. 10,105/-
			ROOM NO.308	RECOVERY	CS(COMM)-930/2025	19-08-2025	M/S SHANTAVINEET INNERWEARS PVT. LTD. VS SHRI SANJAY HIRWANI	VINEET KAUSHIK	8588957065	VINEET1743@GMAIL.COM	01-08-2025 OF RS. 10,175/-
			ROOM NO.308	RECOVERY	CS(COMM)-943/2025	21-08-2025	M/S VASTRAM INDIA PVT. LTD. VS. M/S MANVIK GARMENTS	GHANSHYA MOURYA	9811377679	ADVOCATEWIDU@GMAIL.COM	12-08-2025 OF RS. 16,700/-
			ROOM NO.308	RECOVERY	CS(COMM)-952/2025	27-08-2025	ANIL SINGLA VS SATISH MADHAV DASS DUSEJA	RAJESH KUMAR MITTAL	9810129278	RKMittal.LAWYER@GMAIL.COM	08-08-2025 OF RS. 6834/-
			ROOM NO.308	RECOVERY	CS(COMM)-954/2025	28-08-2025	THE NANTAL BANK LTD. VS. ARUN RAWAT	ALOK MOHAN	9818404186	ALOKMPI@GMAIL.COM	23-08-2025 OF RS. 18110/-
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	RP (CIVIL)	RP (CIVIL)/15/2025	01-07-2025	RAKESH KUMAR GOEL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHLL6@GMAIL.COM	09.06.2025
			309 FLOOR EXTENTION BLOCK	EX. COMM AWARD ARB.	EX.COMM BYAWARD BY ARB. COMM./22/2025	01-07-2025	M/S MULTI TECH CONSTRUCTION COMPANY VS UNION OF INDIA	VISHESH WADHWA(P),	9891551234	VVLAWCHAMBERS@GMAIL.COM	30.06.2025
			309 FLOOR EXTENTION BLOCK	MISC. DJ	MISC DJ/492/2025	01-07-2025	MAHESH KARDA VS HARISH KARDA	RAHUL DUBEY(P),	9810122555	MAIL@LAXINDIS.COM	21.06.2025

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			309 THIRD FLOOR EXTENTION BLOCK	MISC. DJ	MISC DJ/493/2025	01-07-2025	PANASONIC HOLDINGS CORPORATION VS NEW ASHOK WATCH COMPANY	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	13.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	(D)OMP (COMM.)/500/2025	01-07-2025	TATA CAPITAL LTD VS SHIV BARAN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	27.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	(D)OMP (COMM.)/501/2025	01-07-2025	HDFC BANK LTD VS MUSKAN	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	18.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/703/2025	01-07-2025	J R RICE INDIA PRIVATE LIMITED VS SHREE SALASAR DEV BASMATI HOUSE	MAHESH KUMAR MIGLANI(P),	9811081980	MAIL@WRBINDIACOM	25.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/711/2025	01-07-2025	DEV TRAXIM PRIVATE LIMITED VS TECHNICOTE INDIA PRIVATE LIMITED	ABDULLAH ANVEER(P),	9897000770	ADVABDULLAHANVEER@GMAIL.COM	27.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/712/2025	01-07-2025	SHIVANGI AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMAIL.COM	13.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/713/2025	01-07-2025	CENTRAL BANK OF INDIA VS SHRI JOY DAS	SHADAB KHAN	9999699489	KHANSHADABADVOCATE@GMAIL.COM	30.06.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	EXECUTION (COMM.)/318/2025	02-07-2025	KARTIKAY IMPEX PRIVATE LIMITED VS ENKAY FOAM PRIVATE LIMITED	ANKUR SINGHAL(P),	98-11-126091	ANKURSINGHALADVOCATE@GMAIL.COM	01.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	(D)OMP (COMM.)/505/2025	02-07-2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS ALI BABA ELECTRONICS	SHREYAS JAIN(P),	9899999672	ADVSHREYASJAIN@GMAIL.COM	01.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/738/2025	03-07-2025	ANJU KAPOOR VS M SRIMANDER DASS AND SONS	KASHISH	9910515215,8799771388	ADVLOKESH86@GMAIL.COM	02.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/755/2025	05-07-2025	NEERAJ AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	ANANT RAO(P),	9811070396	PANKAJKOTRA@YAHOO.CO.IN	04.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/757/2025	05-07-2025	MS SANT ALUMINUM PVT LTD VS MS VANSSGUPTA(P), ALUMINIUM DESIGN LLP NEW	UTKARSH GUPTA(P),	8459466042,8860211682	INFO@GGGUPTAASSOCIATES.COM	04.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/758/2025	05-07-2025	VIVA BOOKS PRIVATE LIMITED VS SHRADHAVASHISHTA(P), BOOK DISTRIBUTORS	NARENDER VASHISHTA(P),	9811140704	NVASHISHTA@GMAIL.COM	04.07.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM.)/772/2025	08-07-2025	LEVIS STRAUSS AND CO VS ASHOK KUMAR	SHRAVAN BANSAL(P),			
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(D)OMP (COMM.)/560/2025	09-07-2025	TATA CAPITAL LTD. VS MANISH KUMAR	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	08.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(D)OMP (COMM.)/561/2025	09-07-2025	UGRO CAPITAL LIMITED VS SHIVASINHA INDUSTRIES	AMIT KUMAR SINHA	9990659331 PHZ oLL-4264145	NA	08.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(D)OMP (COMM.)/583/2025	15-07-2025	URGO CAPITAL LTD. VS SHREE BANKE BIHARI INDUSTRIES AND ORS	VIBHOR MATHUR	9560425989	SUPPORT@ARVLAWCHAMBERS.CO.IN	14.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM.)/798/2025	15-07-2025	CHATURBHUI SHARMA VS ZIRKON RENO PVT LTD	ROHIT GUPTA(P),	9555650460	ROHIT.GUPTAo68@GMAIL.COM	14.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM.)/799/2025	15-07-2025	VIRENDER DAHIYA VS REEMU SETH BHAMBI	CHERRY GUPTA(P),			14.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM.)/800/2025	15-07-2025	ASHOK KUMAR RANA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHL6@GMAIL.COM	14.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM.)/808/2025	16-07-2025	VISHAL CHAIN AND JEWELLERY PVT LTD VS RAM SARAN VERMA	ASHOK MAHIPAL(P),	9810176643	ASHOK__MAHIPAL@YAHOO.CO.IN	15.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM.)/809/2025	16-07-2025	STATE BANK OF INDIA VS SUKHDEV	TIRATH YADAV(P),	9643228307	ADVTIRATH@GMAIL.COM	15.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(D)OMP (COMM.)/593/2025	17-07-2025	TATA CAPITAL LTD VS ARJUN SINGH 6190	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	16.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM.)/812/2025	17-07-2025	MOHAN PROPRIETOR OF M/SUTTAM INDUSTRIES VS SANDEEP KANSRA PROPRIETOR OF SHREE RAM MACHINERY	LAL MUKUND YADAV(P),			16.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(D)OMP (COMM.)/603/2025	18-07-2025	DCB BANK LTD VS RAMCHANDER SUKHIRAM	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.07.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(D)OMP (COMM.)/605/2025	18-07-2025	DCB BANK LTD VS SANJAY	ANISH BHOLA(P),	9811452022	ANISH_BHOLA@GMAIL.COM	17.07.2025

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			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/816/2025	18-07-2025	M/S SATKAR TEXTILES VS M/S MODERN CLOTH HOUSE	ANOOP KAUSHAL	9811572160	ANOOPKAUSHAL@GMAIL.COM	17.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	EXECUTION (COMM.)/350/2025	21-07-2025	SURESH TRIPATHI VS ABS ENGINEERING WORKS	SATYENDRA KUMAR SHARMA	9818384002	ADVOCATESATYENDRAD02@GMAIL.COM	19.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/829/2025	22-07-2025	NIRMAL KUMAR JAIN VS JIWA RAM RAMAN KUMAR	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	21.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	EX.COMM AWARD BY ARB. COMM./31/2025	26-07-2025	SANJAY SAGAR VS SHRISTI BHARDWAJ	PRADEEP KUMAR SHARMA(P),	9990148880		25.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	OMP (COMM.)/38/2025	26-07-2025	AMITABH BARANWAL VS SBI CARDS AND PAYMENTS SERVICES LTD	AKSHAY KUMAR(P),	9350188064	MEDHANSHU@YAHOO.CO.IN	25.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	OMP (COMM.)/39/2025	29-07-2025	GOVIND ASHAN VJAY GUPTA VS	ANUJA PETHIA(P),	8284931062, 9643584837	SERVICE@SWARNIMLEGAL.COM	28.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	EXECUTION (COMM.)/369/2025	29-07-2025	MEENA BHAWAR LAL MUNOT VS RDEVIS ENGINEERS PRIVATE LIMITED	MUKESH AGGARWAL	9811365575	MUKESH_AGGARWALX25A@YAHOO.CO.IN	28.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/862/2025	29-07-2025	MOHAN RATUSARIA VS MEHRA(P),	LALPIYUSH MEHRA(P),	9999372128	DVOCATEPIYUSH001@GMAIL.COM	28.07.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/874/2025	31-07-2025	M/S SAKARNI PLASTER INDIA PVT LTD VS JAGMOHAN	MAYANK AGGARWAL(P),	8588857741	OFFICE@VERICAILEÇA LIN	30.07.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/890/2025	02-08-2025	MANJU JAIN VS ANURADHA MAGGON	RAHUL KUMAR(P),	7042655532	SSAROJSINGH207@GMAIL.COM	23-07-2025
			307	CIVIL	CS (COMM)/887/2025	02-08-2025	M/S GLOBAL MEDIKIT LIMITED VS M/S S P AGENCIES	NISHIRANJAN SINGH(P),	8076012688	SHARMA SAHILADVOCATE@GMAIL.COM	28-07-2025
			307	CIVIL	CS (COMM)/897/2025	05-08-2025	STATE BANK OF INDIA VS M/S SAI MEDICINES (THROUGH ITS PROPRADEEP KUMAR BHAGAT)	MOHD SHAMEEM(P),	9716757382	PUJA.DUBEYOU@GMAIL.COM	07-07-2025
			307	CIVIL	CS (COMM)/902/2025	07-08-2025	SHRIKANT CHAUDHARY VS GURPREET GULATI	MANOJ KUMAR GAHLAUT(P),	9211324585	MANOJ28GAHLAUT@GMAIL.COM	28-05-2025
			307	CIVIL	CS (COMM)/910/2025	08-08-2025	MUKUL MITTAL PROPS OF M/S VIRAJ AND SONS VS MUNICIPAL CORPORATION OF DELHI AND ANR	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMAIL.COM	28-07-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			307	CIVIL	CS (COMM)/935/2025	19-08-2025	RADHA PALLAVI EXPORTS VS GHANSHAYM KARSHANBHAI PAGHDAL	DEEPAK SINGH THAKUR(P),	9315829565	ADVDEEPAKSINGH.OFFICIAL@GMAIL.COM	25-09-2023
			307	CIVIL	CS (COMM)/942/2025	21-08-2025	M/S AMAR CHEMICAL WORKS VS RELIANCE RETAIL LIMITED	RAVI CHAUHAN(P),	9871694660	MAIL@CNRPARTNERS	04-08-2025
			307	CIVIL	CS (COMM)/945/2025	22-08-2025	HAVELLS INDIA LIMITED AND ANR VS MJ ENTERPRISES AND OTHERS	SANCHAY MEHROTRA(P),	9711184111	NITINKGUPTA@GMAIL.COM	19-08-2025
11	SH. S.S. RATHI DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/844/2025	25-07-2025	M/s RAK FITNESS CONSUMER PVT LTD (THROUGH ITS DIRECTOR RAJVIKRAM) Vs M/s BIG CHOICE AND ORS	Jagriti /jain	8527506427	lawfirm@unsolvedlegal.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	ARIHANT ELECTRICALS Vs M/s PRAMOD TELECOM PRIVATE LIMITED	Surender tyagi	999993833	surendersuparn@gmail.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/810/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD EDUCATIONAL AND CHARITABLE TRUST	Shivendra Pratap Singh	9953394364	shivendra@theameco.com	26.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/781/2025	09-07-2025	SANJEEV KUMAR GARG Vs NARBADA IMPEX PVT LTD	Nirdosh Sharma	9810060720	nksadvocate3@gmail.com	26.08.2025
12	SH. RAVINDER BEDI DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS COMM	884/2025	01.08.2025	PAWAN GUPTA & ORS V/S MANOJ TIWARI & ORS	RAHUL GUPTA	9910627480	RAHULGADV@YAHOO.COM	31.07.2025
			401	CS COMM	881/2025	01.08.2025	STATE BANK OF INDIA V/S SARITA GUPTA	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.CO.IN	30.05.2025
			401	OMPI COMM	701/2025	01.08.2025	TATA CAPITAL LTD V/S FHAL SINGH	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMPI COMM	702/2025	01.08.2025	TATA CAPITAL LTD V/S LAKHAN SINGH	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	MISC DJ	592/2025	01.08.2025	JINENDER KUMAR JAIN VS MANOJ TIWARI	SHASHANK PANDEY			
			401	EX.COMM AWARD BY ARB. COMM.	36/2025	02.08.2025	SMFG INDIA CREDIT CO. LTD. V/S SK FITTING AND TUBES				
			401	CS COMM	885/2025	02.08.2025	SH. PRITPAL SINGH CHAWLA V/S M/SPANWAR SHREE GANPATI GOLD PVT LTD	TANISHQ	99712366633	TANISHQPANWAR@GMAIL.COM	22.07.2025
			401	CS COMM	889/2025	02.08.2025	SINGHI CYCLE IMPORTS V/S SM INDUSTRIES	SNIGDHA SINGHI	8076618483	SSADVOCACY21@GMAIL.COM	28.07.2025

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			401	OMP COMM	40/2025	12.08.2025	M/S GARG PAPER UDYOG V/S M/S GARG PATAER	B N GAUR	98101260070	ADVOCATEBNGAUR@GMAIL.COM	
			401	CS COMM	918/2025	12.08.2025	CANARA BANK V/S BAL KRISHAN & ORS	SUSHIL KUMAR RAI	9868422289	RAISUSHIL0915@GMAIL.COM	28.05.2025
			401	EX.COMM AWARD BY ARB. COMM.	41/2025	14.08.2025	M/S SHARMA TRUNKEY ENGINEERS PVT LTD V/S STERLING & WILSON PVT LTD	ANIRUDH SHUKLA	9868333448	ANIRUDHK79@GMAIL.COM	
			401	CS COMM	928/2025	18.08.2025	VIJAY KUMAR GOELS V/S M/S BHAGAT RAM DISCOUNT BAZAR PVT LTD	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	07.08.2025
			401	MISC DJ	640/2025	18.08.2025	PAWAN CHOTIA V/S SAPCO BREWS INDIA PVT LTD & ORS	GAURAV GILL	87100014969	GAURAVGILL21@GMAIL.COM	
			401	MISC DJ	649/2025	20.08.2025	PUNIT SETHI (HUF) V/S PROVENTURE RETAIL PVT LTD & ORS	KETAN MADAN	9873140021	KETANMADAN@GMAIL.COM	
			401	EX COMM	418/2025	28.08.2025	VEMSORE ENTERPRISES TURAN & CO. V/S	MANISH SINGHAL	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	
			401	MISC DJ	665/2025	29.08.2025	SHARMAN CHEMICALS V/S VIKRAM SINGH	SANJAY GUPTA	9811271968	SANJAYGUPTAA@YAHOO.COM	
			401	OMP (I) COMM	757/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRA TECH PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP (I) COMM	756/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRA TECH PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP (I) COMM	758/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRA TECH PVT LTD	SANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP (I) COMM	759/2025	30.08.2025	SHRI GURU HAR RAI STONE CRUSHER	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	957/2025	30.08.2025	M/S MATHRA DASS AHUJA AND SONS V/S DELHI TOURISM AND TRANSPORTATION	A.K. TRIVEDI	9871441764	AKTRIVEDI@GMAIL.COM	19.08.2025
43	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/917/2025	12-08-2025	MS GAMMEY INDIARAKESH AND CO VS MSSRIVASTAVA(P), ACTION HOUSE	RAKESH MSSRIVASTAVA(P),	9911116314	NA	29.07.25
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/892/2025	04-08-2025	RADHA AGGARWAL VS SHRI DAYA RAM GOYAL	VIDIT GUPTA(P),	9910995511	A44DEFCOL@GMAIL.COM	31.07.25

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/728/2025	12-08-2025	FATA CAPITAL LTD VS MOHAMMAD RIYAZ AHMED	KARTIK KUMAR(P),	011-26211488	LEGAL@KATYAL ASSOCIATES.COM	NA
			COURT ROOM 402	CIVIL SUIT	EXCOMM AWARD BY ARB COMM/43/2025	28-08-2025	KOTAK MAHINDRA PRIME LTD VS OMARAKASHI PRAKASH ASIWAL	SUNNY ARORA(P),	9910574027	ALBUSLAWFIRMS@GMAIL.COM	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/731/2025	13-08-2025	TATA CAPITAL LTD VS MADHURI MADHURI	VIBHOR MATHUR(P),	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/946/2025	22-08-2025	PREM COLOR CHEMICALS PVT LTD VS SURBHIT PVT LTD	ARUN KUMAR YADAV(P),	9810768996	ARUNYADAV1131@GMAIL.COM	08.08.25
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/744/2025	22-08-2025	AXIS BANK LTD VS AKSHAY KUMAR	VIBHOR MATHUR(P),	9811326407	SUPPORT@ARVLA WCHAMBERS.CO.IN	NA
			COURT ROOM 402	CIVIL SUIT	EXECUTION (COMM)/416/2025	28-08-2025	RAJENDER KUMAR MALHOTRA VS TRILOK AGGARWAL	NITIN ARORA(P),	9818189667	NITIN.ARORA465@GMAIL.COM	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/951/2025	26-08-2025	M/S SARDARI LAL AND COMPANY THROUGH ITS PARTNER RAJAN BAJAJ VS M S B P CONTRACTS PVT LTD THROUGH ITS PARTNER	ANIL SETHI(P),	9811109342	NA	31.07.25
			COURT ROOM 402	CIVIL SUIT	EXECUTION (COMM)/420/2025	29-08-2025	A ONE MACHINERY COMPONENTS PVT LTD VS NUT HOUSE	TANIYA MADAAN(P),	9810387379	NA	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/750/2025	29-08-2025	TATA CAPITAL LTD VS BHAVYABHARAT INFRASTRUCTURE AND CONSTRUCTION PVT 5807	ANISH BHOLA(P),	9911452022	ANISH_BHOLA17@YAHOO.COM	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM)/760/2025	30-08-2025	TATA CAPITAL LTD VS OM PRAKASH	ANISH BHOLA(P),	9911452022	ANISH_BHOLA17@YAHOO.COM	NA
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	COURT ROOM 402	CIVIL SUIT	OMP (COMM)/42/2025	30-08-2025	MUKESH ARORA VS KOTAK MAHINDRA PRIME LTD	SHANKER KASHYAP	9899036093	KARTICKAY7@GMAIL.COM	NA
				CS	CS (COMM)/661/2025	05-08-2025	STATE BANK OF INDIA VS HARSHDEEP SINGH PROPRIETOR OF M/S HARSHDEEP TIMBERS AND INTERIORS	SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	30-07-2025
				CS	COUNTER CLAIM/39/2025	06-08-2025	ISHA SHARMA VS M/S CASTLE VALVES PVT LTD	SAMEER DEWAN(P),	9810134864	SAMEERDEWAN123@REDIFFMAIL.COM	21-07-2025
				CS	CS (COMM)/680/2025	11-08-2025	M/S ELECTROPLATING THROUGH ITS PROP MOHD ZAKI VS M/S ONEX INDUSTRIES PVT LTD	AMIR NAVEED RAJPUT(P),	9811282952	NAVEDRAJPUT789@GMAIL.COM	04-08-2025
				CS	CS (COMM)/679/2025	11-08-2025	RAHUL PROPRIETOR M/S SHREE BALAJI WIRON VS SHIV RAJ PROP OF M/S MAHADEV IRON INDUSTRIES AND ANR	AKSHAY BHASIN(P),	9811039948	ADV.AKSHAYBHASIN@GMAIL.COM	31-07-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/694/2025	18-08-2025	AMIT ARORA PROPRIETOR OF M/S MARVEL GRAPHICS VS SAHIL SHARMA PROPRIETOR OF M/S ANTRIX	SUNIL SINGH(P),	9654224557	ADVSUNILSINGHP@GMAIL.COM	13-08-2025
				CS	CS (COMM)/701/2025	21-08-2025	M/S AQUALITE INDUSTRIES PRIVATE LIMITED VS JAGAT SINGH PROPRIETOR OF PADMAVATI FOOTWEAR	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMAL.EGAL.IN	19-08-2025
				CS	CS (COMM)/702/2025	21-08-2025	M/S RAMA IRON SCRAP THROUGH ITS PROPRIETOR SUNIL KUMAR DWIVEDI VS HRJ STEELS PRIVATE LIMITED AND ANR	MUNESH CHAUHAN(P),	9818230467	MUNESHCHAUHAN1978@GMAIL.COM	29-07-2025
				CS	CS (COMM)/720/2025	25-08-2025	M/S KITPLY INDUSTRIES LTD VS M/S CP AND ASSOCIATES PVT LTD	RAJEEV JHA(P),	9873921590	REJEEV)HA2004@YAHOO.CO.IN	22-08-2025
				CS	CS (COMM)/719/2025	25-08-2025	M /S KIT MARKETING PVT LTD VS M/S FAST TRACK FURNITURE AND INTERIORS INDIA PVT LTD	RAJEEV JHA(P),	9873921590	REJEEV)HA2004@YAHOO.CO.IN	22-08-2025
				CS	CS (COMM)/718/2025	25-08-2025	AUM G ELECTRONICS VS HKS ENTERPRISES	RISHIKESH DEO(P),	9006710421	RISHIKESHDEO1503@GMAIL.COM	11-08-2025
				CS	CS (COMM)/729/2025	27-08-2025	AUM G ELECTRONICS VS RANJEET DEO AND ELECTRONICS	RISHIKESH DEO(P),	9006710421	RISHIKESHDEO1503@GMAIL.COM	11-08-2025
				CS	CS (COMM)/730/2025	28-08-2025	MR JAGJYOTI JAINDHURV SOLE PROPRIETOR OF SUPERCIRCLE VS GLADWIN TECHGEN PVT LTD THROUGH ITS DIRECTOR(S)	CHAWLA(P),	9971897143	VEHAWLA@KRC.CO.CO.IN	13-08-2025
				CS	CS (COMM)/672/2025	08-08-2025	MANCARE LABORATORIES PVT LTD VS SHREE KRISHNA ANALYTICAL SERVICES PVT LTD	DEEPAK TRIKHARI(P),	9810541666	DEEPAKRIKHARI@YAHOO.CO.IN	05-06-2025
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS/(COMM)	659/2025	05.08.2025	CONTINENTAL PETROCHEM VS. GOODWILL PRECISION WORK	HARISH KAUSHIK HI	9999011308	ADV.HKAUSHIK@GMAIL.COM	04.08.2025
				CS/(COMM)	663/2025	06.08.2025	MAHASHIAN DI HATTI MANISH VS. SUPRASAAD FOODS PVT LTD	MANISH SINGHAL	9811529112	MANGLA.IPR@GMAIL.COM	26.07.2025
				CS/(COMM)	675/2025	11.08.2025	GOPAL DASS CHOPRA VS. M/S OPTIMA MART OPC	PRADEEP DABAS	9811163300	DABAS.ASSOCIATES@GMAIL.COM	08.08.2025
				CS/(COMM)	676/2025	11.08.2025	APIS INDIA LTD VS. KEERTHANA PROP. OF VKT ENTERPRISES	MUKUND YADAV	8285202359	HARISH@BARAHAMILEGALSERVICES.COM	12.07.2025
				CS/(COMM)	681/2025	12.08.2025	BRLJLAXMI PROJECTS PVT LTD VS. M/S KCT TRADING PVT LTD	ASHISH CHAUDHARY	8095957280	ASHISHCHAUDHARYADV@GMAIL.COM	31.07.2025
				CS/(COMM)	682/2025	12.08.2025	PUNJAB NATIONAL BANK VS. MANOJ KUMAR	VISHAL TIWARI	9953180830	TIWARIVISHALADV@GMAIL.COM	12.07.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS/(COMM)	689/2025	14.08.2025	AJAY GUPTA VS. SAIRAJ INFOTECH	AANCHAL BANSAL	9910969692	BANSALAANCHAL210@GMAIL.COM	02.08.2025
				CS/(COMM)	691/2025	14.08.2025	PUNJAB NATIONAL BANK VS. MANOJ KUMAR	VISHAL TIWARI	993180830	TIWARI VISHAL ADV@GMAIL.COM	31.07.2025
				CS/(COMM)	693/2025	18.08.2025	ADROIT AGENCIES PVT LTD VS. PRAYAG HOSPITAL AND RESEARCH CENTER	VIVEK SHARMA	9871129399	VIVEKSHARMA ADV01@GMAIL.COM	09.06.2025
				CS/(COMM)	697/2025	19.08.2025	KARNATAKA BANK VS. AXAY KUMAR	SANDEEP SINGH	8920646070	SANDEEPANSHU AW@YAHOO.COM	09.08.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			OMP (COMM)/959/2025	01-08-2025	AXIS BANK LIMITED VS DINESH BAWRI	ADV. LALIT PANDEY(P),			
					OMP (COMM)/960/2025	01-08-2025	YES BANK LTD VS FAZLUR RAHMAN	KARTIK KUMAR(P),			
					CS (COMM)/645/2025	01-08-2025	MAIDEN MARKETING INDIA PRIVATE LIMITED VS INDIABULLS CITY HEIGHTS LIMITED FORMERLY KNOWN AS INDIABULLS CITY HEIGHTS LIMITED	SAMARTH KAPOOR(P),			
					OMP (COMM)/966/2025	02-08-2025	AXIS BANK LTD VS GAURAV TANEJA	ADV. LALIT PANDEY(P),			
					OMP (COMM)/977/2025	04-08-2025	SHRIRAM FINANCE LTD VS ASIM	MANOJ KUMAR(P),			
					OMP (COMM)/974/2025	04-08-2025	SHRIRAM FINANCE LTD VS SHYAM SUNDER	MANOJ KUMAR(P),			
					EXECUTION (COMM)/248/2025	04-08-2025	CANARA BANK VS AJAB SINGH	RAM BHUSHAN PANDEY(P),			
					EXECUTION (COMM)/249/2025	04-08-2025	CANARA BANK VS RUPENDER SINGH YADAV	RAM BHUSHAN PANDEY(P),			
					EXECUTION (COMM)/250/2025	04-08-2025	CANARA BANK VS RAJESH CHOUDHARY	RAM BHUSHAN PANDEY(P),			
					CS (COMM)/665/2025	07-08-2025	M/S GAUTAM WINES PVT LTD VS M/S MILLENNIUM INFRA ENGINEERS PVT LTD	SACHIN MALIK(P),			
					OMP (COMM)/988/2025	11-08-2025	YES BANK LTD VS DEEPAK AGARWAL	KARTIK KUMAR(P),			

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (1) (COMM)/987/2025	11-08-2025	YES BANK LTD VS REKHA REKHA	KARTIK KUMAR(P),			
					CS (COMM)/674/2025	11-08-2025	UNION BANK OF INDIA VS S CUBE SOLUTIONS PARTNERSHIP FIRM	KAMALJIT SINGH RANOT(P),			
					MISC DJ/786/2025	12-08-2025	MOHD SHARIQ SAMI VS MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED	RUKBAN TYAGI(P),			
					CS (COMM)/683/2025	12-08-2025	APIS INDIA LIMITED VS SUPER MARCHE 37 TRADERS LLP	MUKUND YADAV(P),			
					CS (COMM)/681/2025	12-08-2025	BRJLAXMI PROJECTS PRIVATE LIMITED VS M/S KCT TRADING PRIVATE LIMITED	ASHISH CHOUDHURY(P),			
					OMP (1) (COMM)/1003/2025	12-08-2025	YES BANK LTD VS RAJESH KUMAR	ADV. LALIT PANDEY(P),			
					OMP (1) (COMM)/1002/2025	12-08-2025	YES BANK LTD VS ANIL GARG	ADV. LALIT PANDEY(P),			
					OMP (1) (COMM)/1010/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS PARVEEN VERMA	ADV. LALIT PANDEY(P),			
					CS (COMM)/688/2025	14-08-2025	STATE BANK OF INDIA VS JYOTI	ASHOK KUMAR(P),			
					CS (COMM)/690/2025	14-08-2025	M/S NAYASA SURINDER SUPERPLAST VS YOGI SINGH PRODUCTS	SURINDER SINGH(P),			
					OMP (1) (COMM)/1023/2025	18-08-2025	YES BANK LTD VS RAJ SINGH	KARTIK KUMAR(P),			
					OMP (1) (COMM)/1022/2025	18-08-2025	YES BANK LTD VS ANJALI SRIVASTAVA	KARTIK KUMAR(P),			
					EXECUTION (COMM)/262/2025	18-08-2025	SH LALIT KUMAR AGGARWAL VS IRIS INDIA HOUSEHOLD SOLUTIONS PRIVATE LIMITED	BHOOPENDRA KUMAR(P),			
					OMP (1) (COMM)/1030/2025	19-08-2025	AXIS BANK LTD VS DEVADHI TRIPATHI	ADV. LALIT PANDEY(P),			
					OMP (1) (COMM)/1027/2025	19-08-2025	AXIS BANK LTD VS AMRIK SINGH	ADV. LALIT PANDEY(P),			

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM)/1028/2025	(1)19-08-2025	AXIS BANK LTD VS ANJU SINGH	ADV. LALIT PANDEY(P),			
					OMP (COMM)/1025/2025	(1)19-08-2025	AXIS BANK LTD VS VIJAY PAL	ADV. LALIT PANDEY(P),			
					CS (COMM)/696/2025	19-08-2025	SHYAM AGARWAL VS SUNDER HEMLATA	RAKESH TANWAR(P),			
					OMP (COMM)/1052/2025	(1)20-08-2025	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD VS SHUBHAM HOUSING DEVELOPMENT FINANCE COMPANY	ABID AHMAD(P),			
					CS (COMM)/703/2025	21-08-2025	TARZAN ELECTRICALS PRIVATE LIMITED VS TARU GOEL	BHASKAR VALI(P),			
					OMP (COMM)/1058/2025	(1)22-08-2025	AXIS BANK LTD VS MOHD MUSHRRAP HUSAIN	ADV. LALIT PANDEY(P),			
					CS (COMM)/706/2025	22-08-2025	VIDCOM BUSINESS SOLUTION PVT LTD VS KABEER M M	VIVEK SHARMA(P),			
					CS (COMM)/705/2025	22-08-2025	BANK OF BARODA VS SUNITA	AKSHAY RAJ(P),			
					OMP (COMM)/1063/2025	(1)23-08-2025	AXIS BANK LTD VS GAURAV YADAV	ADV. LALIT PANDEY(P),			
					CS (COMM)/714/2025	23-08-2025	SWAITA BANSAL VS M/S USKY LOGISTICS PVT LTD	NAMAN RUDRA DUTT(P),			
					CS (COMM)/713/2025	23-08-2025	STATE BANK OF INDIA VS DAYA CHAND	ASHOK KUMAR(P),			
					OMP (COMM)/1070/2025	(1)25-08-2025	YES BANK LTD VS BLJENDER SINGH	KARTIK KUMAR(P),			
					CS (COMM)/715/2025	25-08-2025	AQUALITE INDUSTRIES PRIVATE LIMITED VS PINKU BANIK PROPRIETOR OF SAI ENTERPRISES	ARCHIT SINGHAL(P),			
					OMP (COMM)/1069/2025	(1)25-08-2025	YES BANK LTD VS GAGAN KUMAR	KARTIK KUMAR(P),			
					EXECUTION (COMM)/281/2025	26-08-2025	ABDULLAH EBRAHIM ALI ALI AL FEDAWY VS VINYL TUBES PVT LTD	SWATI MEHTA(P),			

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/727/2025	27-08-2025	RAJAN ARORA VS S D INTRABUILD	RISHABH GULATI(P),			
					CS (COMM)/728/2025	27-08-2025	M/S SHIV FIBRES PVT LTD THROUGH ITS DIRECTOR AR MR PAWAN KUMAR GOEL VS MS AMITA GUPTA PROP OF M/S KIRTI PACKAGING	JAGRITI JAIN(P),			
					CS (COMM)/726/2025	27-08-2025	VIKAS MALIK VS DHAMENDRA AHUJA	SHITANSHU GAUR(P),			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/641/2025	01-08-2025	STATE BANK OF INDIA VS PARASHURAM	KRISHNAKRSHARMA	9958891040	ADVKRISHNA141@gmail.com	30.07.2025
				CS (COMM)	CS (COMM)/642/2025	01-08-2025	WASIM WIREMANUFACTURING PVT LTD VS RAVI SHANI	MOSHIN	9899010288	ADV MOHSHIN55@gmail.com	25.07.2025
				OMP (I) COMM	OMP (COMM.)/969/2025	02-08-2025	AXIS BANK LTD VS LAV KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/970/2025	02-08-2025	AXIS BANK LTD VS MOHD USMAN	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@gmail.com	NIL
				CS (COMM)	OMP (COMM.)/1008/2025	04-08-2025	CANARA BANK VS JAGDEEP VERMA PROP JAGDEEP MOVIES	SRAM BHUSHAN PANDY	9871434320	RBP5370@YAHOO.COM	01.08.2025
				OMP (I) COMM	OMP (COMM.)/980/2025	04-08-2025	SHRIRAM FINANCE LTD VS GULFAM KHAN	MANOJKUMAR	9811133644	MANOJKUMAR07@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/981/2025	04-08-2025	SHRIRAM FINANCE LTD VS MUSTKEEM	MANOJKUMAR	9811133644	MANOJKUMAR07@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/982/2025	04-08-2025	SHRIRAM FINANCE LTD VS DOUS MOHD	MANOJKUMAR	9811133644	MANOJKUMAR07@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/985/2025	04-08-2025	TSC FINSERV PRIVATE LIMITED VS AUTOXOTICA	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@gmail.com	NIL
				CS (COMM)	CS (COMM)/660/2025	05-08-2025	KOMAL INTERNATIONAL VS BALLE CHAUDHARY CONSTRUCTION	KAMALJEET SINGH	9212609282	KJSKAMAL23@gmail.com	22.07.2025
				CS (COMM)	CS (COMM)/678/2025	11-08-2025	UNION BANK OF INDIA VS TRIVENI JHA PROP AARADHYA FASHION	KAMALJIT SINGH RANOT	9890410729	PATELNAGAR@UNIONBANKOFINDIA.COM	05.08.2025
				CS (COMM)	CS (COMM)/684/2025	12-08-2025	RAM TRADERS VS FEATHER TOUCH	SAHIL TALWAR	9711592772	SAHIL@TNGLEGAL.IN	05.08.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (COMM.)/1008/2025	12-08-2025	YES BANK LTD VS BUNDELA INDUSTRIES	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1009/2025	12-08-2025	YES BANK LTD VS RAHUL SHRIVASTAVA	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1013/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS SHRI RAM MOTORS	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1014/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS NEERJA LUTHRA	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/692/2025	14-08-2025	FITJEE LIMITED VS DEEPAK MUKHI	ROHIT DUTTA	987440515	ROHIT.DUTTA@LEXPORT.	12-08-2025
				OMP (I) COMM	OMP (COMM.)/1018/2025	14-08-2025	KOTAK MAHINDRA PRIME LIMITED VS AMARJEET SINGH	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1019/2025	14-08-2025	YES BANK LTD VS MANISH NAND	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1020/2025	14-08-2025	YES BANK LTD VS ROOSHI RAMBAHAJ SINGH	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1042/2025	19-08-2025	AXIS BANK LTD VS VASIL	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1043/2025	19-08-2025	AXIS BANK LTD VS KARUNAKAR SINGH	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1044/2025	19-08-2025	AXIS BANK LTD VS SAHIL	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1045/2025	19-08-2025	AXIS BANK LTD VS SATPAL	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/698/2025	20-08-2025	DUROPLY INDUSTRIES LTD VS SANTOSH SONONE	JITENDER GAHLYAN	9968237035	JITENDERKUMARGHAHLYAN@GMAIL.COM	23.07.2025
				CS (COMM)	CS (COMM)/699/2025	20-08-2025	M/S GOEL TRADERS VS M/S BUDDIES ENTERPRISES	LOKESH KR AGG	9811218876	LOKESH@ACECONSILIUM.COM	07-08-2025
				OMP (I) COMM	OMP (COMM.)/1053/2025	21-08-2025	ORIX CORPORATION INDIA LIMITED VS VIRAJ AGGARWAL	ABID AHMAD	9213142242	ABIDAHMADADVOCATE@GMAIL.COM	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)	CS (COMM)/723/2025	26-08-2025	ONE97 COMMUNICATIONS LIMITED VS NEW HAIR PALACE PRIVATE LIMITED	ABHAY AREN	9910634753	S.DHOUNDIYAL@SAIKRISHNAASOCIATES.COM	21.08.2025
				OMP (I) COMM	OMP (COMM.)/1080/2025	29-08-2025	YES BANK LTD VS SUNITA PREM CHAND	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1081/2025	29-08-2025	YES BANK LTD VS AJAY GHILDIAL	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1082/2025	29-08-2025	YES BANK LTD VS SEEMA MALHOTRA	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1083/2025	29-08-2025	YES BANK LTD VS ADITYA VERMA	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1084/2025	29-08-2025	YES BANK LTD VS SHIVAM MISHRA	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1085/2025	29-08-2025	YES BANK LTD VS HIMADRI LODHI	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1086/2025	29-08-2025	YES BANK LTD VS KIRAN KAPOOR	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1087/2025	29-08-2025	YES BANK LTD VS SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				OMP MISC (COMM)	OMP MISC (COMM.)/1/2025	30-08-2025	AXIS BANK LTD VS SAYANM MITTAL	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				CS (COMM)	CS (COMM)/732/2025	30-08-2025	AQUALITE INDUSTRIES PRIVATE LIMITED VS MOHAMMED ASLAM	ARCHIT SEHGAL	9599043045	LEGAL@SIGMALLEGAL.IN	27.08.2025
				CS (COMM)	CS (COMM)/733/2025	30-08-2025	AUMGELECTRONICSTHROUGHITSPROPRAVIK UMAR VS UTKARSHESALES	RISHIKESH DEO	837 5016966	RANA.AAKASH991@GMAIL.COM	11-08-2025
				CS (COMM)	CS (COMM)/734/2025	30-08-2025	MR SHUBHAM NEHA KAUSHAL	DHRUV SURANA	9836411111	DHRUVSURANA@GMAIL.COM	26-08-2025
				CS (COMM)	CS (COMM)/735/2025	30-08-2025	DUROPLY INDUSTRIES LTD VS SH RAKESH KUMAR DUNGARWAL	JITENDER GAHLYAN	9968237035	JITENDERKUMARGHAHLYAN@GMAIL.COM	23-07-2025
				OMP (I) COMM	OMP (COMM.)/1089/2025	30-08-2025	YES BANK LTD VS RANA TRAVELS PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	WEST		OMP (I) COMM	OMP (COMM.)/1090/2025	30-08-2025	JFC LEASING PRIVATE LIMITED VS TARUN SRIVASTAVA	BHAGAT SINGH	9810133410	BHAGATSINGH@YAHOO.COM	NIL
				OMP (I) COMM	OMP (COMM.)/1091/2025	30-08-2025	YES BANK LTD VS MS SEHRAWAT AND TILES	LALIT PANDEY	8130383143	LALITPANDEVASOCIATES@GMAIL.COM	NIL
				CS (COMM)/643/2025	CS (COMM)/643/2025	01-08-2025	SARAOGI SUPER SALES PVT LTD VS SHADAB ZAFAR	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	29.07.2025
				CS (COMM)/644/2025	CS (COMM)/644/2025	01-08-2025	SATYAPAL MITTAL VS ELSA ELECTRONICS A PARTNERSHIP FIRM	O. P. GUPTA	9868005927	INFO@KNOWLEX.IN	3.07.2025
				CS (COMM)/647/2025	CS (COMM)/647/2025	02-08-2025	DILEEP SHARMA PROP OF SILVERLINE INCORPORATION VS ANSH RANA PROP OF AR ENTERPRISES	RAKESH SHUKLA	9899454835	RKS108@GMAIL.COM	31.07.2025
				CS (COMM)/648/2025	CS (COMM)/648/2025	02-08-2025	MS PRANEET NETWORK TELECOM VS DT NETWORK AND TELECOM	VIKAS AZAD	9999234931	AZADASSOCIATE@GMAIL.COM	26.05.2025
				CS (COMM)/657/2025	CS (COMM)/657/2025	05-08-2025	STATE BANK OF INDIA VS LAKHAN MATHUR	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	30.07.2025
				CS (COMM)/658/2025	CS (COMM)/658/2025	05-08-2025	STATE BANK OF INDIA VS VINAY KUMAR SHARMA	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	30.07.2025
				CS (COMM)/662/2025	CS (COMM)/662/2025	06-08-2025	SARAOGI SUPER SALES PVT LTD VS HEMA SAO	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	29.07.2025
				CS (COMM)/673/2025	CS (COMM)/673/2025	11-08-2025	SH. DHEERAJ NAWRIYA VS RAJ KUMAR BAGA	SANJEEV KUMAR SARWAL	9205601890	NOT PROVIDED	04.08.2025
				CS (COMM)/685/2025	CS (COMM)/685/2025	12-08-2025	M/S SMART ENTERPRISES VS WOODHILL INFRASTRUCTURE LIMITED	KARAN ATTRI	8851547492	ADVOCATES@LEXPRACTICA.COM	14.07.2025
				CS (COMM)/686/2025	CS (COMM)/686/2025	13-08-2025	PRAVEEN KUMAR RATHORE VS THIRD EYE JEAN CO MANAGING	RAVINDER KUMAR	9871513364	RAVINDERKUMAR1031969@GMAIL.COM	21.05.2025
				CS (COMM)/687/2025	CS (COMM)/687/2025	14-08-2025	YADUVANSHI POLYMERS PVT LTD VS M/S GANPATI POLYMERS	HITESH CHOPRA	8178800668	CONTACTTOCCA@GMAIL.COM	04.08.2025
				CS (COMM)/700/2025	CS (COMM)/700/2025	21-08-2025	MULTI CREDIT PVT LTD VS DHARM SEN SINGH	CHIRAG ARORA	9716884477	LAWLUENCE7@GMAIL.COM	07.04.2025
				OMP (COMM.)/1059/2025	OMP (COMM.)/1059/2025	23-08-2025	AXIS BANK LTD VS JITENDER KUMAR	LALIT PANDEY	8130383143	LEGAL@KATYALASSOCIATES.COM	28.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/724/2025	CS (COMM)/724/2025	27-08-2025	LILY KOHLI VS V. P. RANA VAIBHAV KOHLI		9811165700	VPRANALEGALA SSOOCIATES@GMAIL.COM	08.08.2025
				CS (COMM)/725/2025	CS (COMM)/725/2025	27-08-2025	G K RANGWALA AND CO PVT LTD VS M/S MANIBHADRA DYECHEM	S SHARMA	8802200600	ADV.VSSHARMA@GMAIL.COM	26.08.2025
				COUNTER CLAIM/43/2025	COUNTER CLAIM/43/2025	29-08-2025	NEHA SINGH VS NEERAJ MOHAN	ABHAY PANDEY	9958760086	ADVOCATEABHAYPANDEY@GMAIL.COM	25.07.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		EX.COMM AWARD BY ARB. COMM./49/2025	EX.COMM AWARD BY ARB. COMM./49/2025	01-08-2025	MEGHA GUPTA THROUGH SPA VS M/S SHREE FOODS				
				OMP (COMM.)/955/2025	OMP (COMM.)/955/2025	01-08-2025	YES BANK LTD VS BABY RAJU	KARTIK KUMAR	011-26211488	LEGAL@KATYAL ASSOCIATES.COM	30-07-2025
				OMP (COMM.)/956/2025	OMP (COMM.)/956/2025	01-08-2025	YES BANK LTD VS DINESH KUMAR SHARMA	KARTIK KUMAR	011-26211488	LEGAL@KATYAL ASSOCIATES.COM	30-07-2025
				OMP (COMM.)/957/2025	OMP (COMM.)/957/2025	01-08-2025	YES BANK LTD VS RANVEER MISHRILAL	KARTIK KUMAR	011-26211488	LEGAL@KATYAL ASSOCIATES.COM	30-07-2025
				OMP (COMM.)/958/2025	OMP (COMM.)/958/2025	01-08-2025	AXIS BANK LTD VS SAJAN KAPOOR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				EXECUTION (COMM.)/247/2025	EXECUTION (COMM.)/247/2025	02-08-2025	CHANDER MOHAN DUGGAL VS M/S FOODVISTA INDIA PVT LTD				
				CS (COMM)/652/2025	CS (COMM)/652/2025	02-08-2025	FUJIYAMA POWER SYSTEMS LTD VS GANESH KUMAR YADAV	ANANT RAO	9873385561	SHYAMPHOOLBHATTI@GMAIL.COM	01-08-2025
				CS (COMM)/653/2025	CS (COMM)/653/2025	02-08-2025	DILEEP SHARMA PROP OF SILVER LINE VS INCORPORATION VS RAVINDER SHARMA PROP OF OM PLASTIC	RAKESH KUMAR SHUKLA	9899454835	RKS108@GMAIL.COM	31-07-2025
				OMP (COMM.)/971/2025	OMP (COMM.)/971/2025	02-08-2025	AXIS BANK LTD VS PUNAM GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (COMM.)/972/2025	OMP (COMM.)/972/2025	02-08-2025	AXIS BANK LTD VS KSHITIJ SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (COMM.)/973/2025	OMP (COMM.)/973/2025	02-08-2025	AXIS BANK LTD VS RAHUL MALIK	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-08-2025
				OMP (COMM.)/978/2025	OMP (COMM.)/978/2025	04-08-2025	SHRIRAM FINANCE LTD VS MUSTAK	MANOJ KUMAR	9811133644		01-08-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/979/2025	(D)OMP (COMM.)/979/2025	04-08-2025	SHRIRAM FINANCE LTD VS SHAMEEM AHMED	MANOJ KUMAR	9811133644		01-08-2025
				EX.COMM AWARD BY ARB. COMM./51/2025	EX.COMM AWARD BY ARB. COMM./51/2025	06-08-2025	KOTAK MAHINDRA PRIME LTD VS HARI NARAYAN				
				CS (COMM)/664/2025	CS (COMM)/664/2025	07-08-2025	ROHAN JUNEJA VS PETPAI TECHNOLOGIES PVT LTD	PRATYAARK VATSA	7503710142	SHREELEXOFFICE@GMAIL.COM	05-08-2025
				EXECUTION (COMM.)/254/2025	EXECUTION (COMM.)/254/2025	08-08-2025	NTC LOGISTICS INDIA PVT LTD VS SURESH KUMAR PROPRIETOR OF MS S K RICE INTERNATIONAL				
				CS (COMM)/666/2025	CS (COMM)/666/2025	08-08-2025	ASICS CORPORATION VS ASHOK KUMAR	SHRAVAN BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	07-08-2025
				CS (COMM)/667/2025	CS (COMM)/667/2025	08-08-2025	JITENDER SINGH VS SANDEEP	JITENDER VERMA	9811891144	Y.MAYANK@GMAIL.COM	06-08-2025
				CS (COMM)/668/2025	CS (COMM)/668/2025	08-08-2025	FITJEE LIMITED VS DEEPAK MUKHI	VSRAJ LATHA KOTNI	9874405157	ROHIT.DUTTA@LEXPORT.IN	06-08-2025
				CS (COMM)/677/2025	CS (COMM)/677/2025	11-08-2025	UNION BANK OF INDIA VS MOHD WASIM ANSARI PROP U CON SHIRTS	KAMALJIT SINGH RANOT	9890410729	KAMALJITSINGH RANOT@GMAIL.COM	08-08-2025
				OMP (COMM.)/991/2025	(D)OMP (COMM.)/991/2025	11-08-2025	YES BANK LTD VS PAWAN KUMAR	VS KARTIK KUMAR	011-26211488	LEGAL@KATYAL ASSOCIATES.COM	07-08-2025
				OMP (COMM.)/992/2025	(D)OMP (COMM.)/992/2025	11-08-2025	YES BANK LTD VS ANKIT JUNEJA	VS KARTIK KUMAR	011-26211488	LEGAL@KATYAL ASSOCIATES.COM	07-08-2025
				OMP (COMM.)/993/2025	(D)OMP (COMM.)/993/2025	11-08-2025	YES BANK LTD VS CHHAYA BHARANA	VS KARTIK KUMAR	011-26211488	LEGAL@KATYAL ASSOCIATES.COM	07-08-2025
				OMP (COMM.)/994/2025	(D)OMP (COMM.)/994/2025	11-08-2025	YES BANK LTD VS SHIV MURAT GUPTA	KARTIK KUMAR	011-26211488	LEGAL@KATYAL ASSOCIATES.COM	07-08-2025
				EX.COMM AWARD BY ARB. COMM./53/2025	EX.COMM AWARD BY ARB. COMM./53/2025	12-08-2025	PRAVEEN KUMAR JAIN VS SMOOTH MOTOR				
				EXECUTION (COMM.)/255/2025	EXECUTION (COMM.)/255/2025	12-08-2025	M/S OP AND SONS TRADERS PVT LTD VS MAMTA PORWAL				
				MISC DJ/785/2025	MISC DJ/785/2025	12-08-2025	DHEERAJ SHARMA VS AJAY JAIN	VS ANSHUL JAIN	9899998243	AROPJAIN@GMAIL.COM	08-08-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/998/2025	(D)OMP (COMM.)/998/2025	12-08-2025	YES BANK LTD VS SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (COMM.)/999/2025	(D)OMP (COMM.)/999/2025	12-08-2025	YES BANK LTD VS MOHMMED DILSHAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (COMM.)/1000/2025	(D)OMP (COMM.)/1000/2025	12-08-2025	YES BANK LTD VS GAJENDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (COMM.)/1001/2025	(D)OMP (COMM.)/1001/2025	12-08-2025	YES BANK LTD VS KLSHOR GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-08-2025
				OMP (COMM.)/1012/2025	(D)OMP (COMM.)/1012/2025	13-08-2025	KOTAK MAHINDRA PRIME LIMITED VS ASIF NAYAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-08-2025
				OMP (COMM.)/1017/2025	(D)OMP (COMM.)/1017/2025	14-08-2025	YES BANK LTD VS SUKHVINDER SINGH				
				EXECUTION (COMM.)/264/2025	EXECUTION (COMM.)/264/2025	18-08-2025	PANKAJ JAIN PROPRIETOR M/S MAHAVIR PLY AND WOOD VS SMT SHIKHA AGGARWAL PROPRIETOR BANSAL				
				EXECUTION (COMM.)/265/2025	EXECUTION (COMM.)/265/2025	18-08-2025	SARAOGI SUPER SALES PVT LTD VS MANISH KUMAR RANKA				
				CS (COMM.)/695/2025	CS (COMM.)/695/2025	18-08-2025	MUKESH TREHAN VS ANAHITA BROADWAY SERVICES	SHALU KARDAM	9811041494	RADHEYSHYAMADV@GMAIL.COM	12-08-2025
				OMP (COMM.)/1024/2025	(D)OMP (COMM.)/1024/2025	18-08-2025	YES BANK LTD VS SUNNY NAKUL SINGH	KARTIK KUMAR	011-26211488	LEGAL@KATYAL ASSOCIATES.COM	14-08-2025
				OMP (COMM.)/1046/2025	(D)OMP (COMM.)/1046/2025	19-08-2025	AXIS BANK LTD VS SWEETY PETERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (COMM.)/1047/2025	(D)OMP (COMM.)/1047/2025	19-08-2025	AXIS BANK LTD VS SUKHJINDER SINGH JAURA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (COMM.)/1048/2025	(D)OMP (COMM.)/1048/2025	19-08-2025	AXIS BANK LTD VS ANAND RANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (COMM.)/1049/2025	(D)OMP (COMM.)/1049/2025	19-08-2025	AXIS BANK LTD VS KAUSHLENDRA SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025
				OMP (COMM.)/1050/2025	(D)OMP (COMM.)/1050/2025	19-08-2025	AXIS BANK LTD VS HARMINDER KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-08-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/1051/2025	(1) OMP (COMM.)/1051/2025	19-08-2025	AXIS BANK LTD VS URMILA PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@gmail.com	16-08-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM) 611/2025	611/2025	01.08.2025	SKYWAYS SERVICES LTD. VS. AKBAR EXPRESS CARGO PVT. LTD.	ABHISHEK KUMAR	9891138990	ADVOCATE.ABHISHEKKUMAR@gmail.com	11.07.2025
			1	CS(COMM) 610/2025	610/2025	01.08.2025	STATE BANK OF INDIA VS. SWAPNIL CHHETRI	NAVRUTI OJHA AND GAGANPREET SINGH	8376043196	NAVRUTTIYAGI@gmail.com	04.07.2025
			1	OMP(COMM) 115/2025	115/2025	04.08.2025	UNION BANK OF INDIA VS. SUNAMIA KNITWEARS	KARAN GOVEL	9899383271	ACGCKARANGOVEL@gmail.com	24.07.2025
			1	OMP(COMM) 116/2025	116/2025	04.08.2025	PRASAD BHARATI (BROADCASTING CORPORATION OF INDIA) & ANR. VS. TRANS IMAGE CORPORATION	UDDYAM MUKHERJEE	8860507980	UDDYAM.MUKHERJEE@gmail.com	30.07.2025
			1	CS(COMM) 619/2025	619/2025	07.08.2025	SBI VS SUKHWINDER SINGH	VINAY KUMAR	7982275426	KUMARVINAY65@gmail.com	29.07.2025
			1	EX.COMM AWARD BY ARB. COMM	57/2025	08.08.2025	DAFFODIL SOFTWARE PVT. LTD. VS. M/S PASKHURANA DIGITAL PVT LTD	KHURANA AND PASKHURANA	9654782712, 9910107360	AMARJEET@KHURANAANDKHURANA.COM, YASHIKA@KHURANAANDKHURANA.COM	24.07.2025
			1	CS(COMM) 610/2025	626/2025	08.08.2025	M/S SOL-WAVE TECHNOLOGIES PVT. LTD. VS. M/S JSM ENERGY PVT. LTD & ORS.	JITENDER KRARG	9810511644	ADVJITEN@YAHOO.COM	17.07.2025
			1	ARB.A.(COMM) 12/2025	12/2025	08.08.2025	M/S YAZDANI STEEL & POWER LTD. VS. UNION OF INDIA	ANJUMAN TRIPATHY SHEEL PATHAK	9818408960, 7008604782	ANJUMANTRIPATHY09@gmail.com	02.08.2025
			1	CS(COMM.) 627/2025	627/2025	11.08.2025	M/S FERNS CARGO EXPRESS PVT LTD. VS. M/S ARROW XPRESS SOLUTIONS PVT LTD	SANTOSH PANDEY & YASH MAURYA	7291971240	MOHIT.9250@gmail.com	07.04.2025
			1	CS(COMM) 632/2025	632/2025	12.08.2025	M/S TECHNOLOGIES PVT. LTD VS. NATIONAL INFORMATICS CENTRE SERVICES INCORPORATED AND ANR.	VIVEK SHARMA	9811213765	VIVEKSHARMALAWYERS@gmail.com	15.07.2025
			1	CS(COMM) 631/2025	631/2025	12.08.2025	M/S VAANIKAS CREATIONS VS. MRS MANDEEP KAUR	SEWA SINGH	99990637601	ADVOCATE.SEWASINGH@gmail.com	04.08.2025
			1	CS(COMM) 630/2025	630/2025	12.08.2025	STATE BANK OF INDIA VS. KUMAR KHAWAS	SHALINI UPADHYAY	9899408618	SJIALINIADVOCATE@gmail.com	30.07.2025
			1	CS(COMM) 629/2025	629/2025	12.08.2025	STATE BANK OF INDIA VS. CHIRAG BANSAL	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@gmail.com	30.07.2025
			1	CS(COMM) 635/2025	635/2025	13.08.2025	M/S REALISTIC REALTORS PVT. LTD. VS. PUNEET KOHLI & ORS.	BBHARAT GUPTA, VARUN TYAGI & ADVOCATES THE LEGIST AUXILIARY ADVOCATES & LEGAL	9810444651, 9899196975	LEGISTAUXILIARY@gmail.com	06.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	OMP(COMM)	120/2025	13.08.2025	VINAY TANWAR @ VINAY SINGH TANWAR VS. MR. MUNISH KUMAR AGGARWAL AND ANR.	VIKAS KUMAR SINGH	9818068661	ADVOCATEVIKAS SINGH@YAHOO.I N	28.07.2025
			1	CS(COMM)	644/2025	18.08.2025	FLAVIANT NETWORK PVT. LTD. VS. TELEGRAM FZ-LLC AND ANR.	SANSKAR AGGARWAL AND BHAVYA KOHLI	7838837246, 9999239545	SNBLEGAL.LITIG ATION@GMAIL.C OM	10.08.2025
			1	CS(COMM).	648/2025	19.08.2025	UNION BANK OF INDIA VS. MS. TAHIRA	ALEX STABILIS	9312872882	NOT AVAILABLE	06.08.2025
			1	CS(COMM)	647/2025	19.08.2025	KRBL LIMITED VS. KESHO FOOD AND BEVERAGE PVT. LTD. & ORS.	UNITED AND UNITED	9990389539	UNITEDMARK@ UNITEDANDUNI TED.COM	25.07.2025
			1	OMP(COMM)	124/2025	20.08.2025	UNION OF INDIA VS. KAILASH ELECTRO POWER LLP	VINOD KUMAR RAI	9811603482	VINOD.KUMAR.R AI@GMAIL.COM	04.08.2025
			1	CS(COMM)	654/2025	20.08.2025	BATRA PAPERS & ORS VS. AG PACKAGING & ORS.	NAKUL KHANNA ASHUTOSH BHARGAVA	9910681480, 9811023003	ADVOCATENAKU LKHANNA@GMA IL.COM	14.10.2024
			1	OMP(COMM)	126/2025	21.08.2025	UNION OF INDIA VS. M/S JAINSR. ENTERPRISES	MS. KALPANA JAINSR. PANEL COUNSEL	9818053678	KALPANASRIVAS TAVA70017@GM AIL.COM	05.08.2025
			1	CS(COMM)	656/2025	22.08.2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS. R.M. SINHA(RAJ MOHAN SINHA)	CHITRA MALHOTRA & ASSOCIATES	9212888057	NOT AVAILABLE	01.07.2025
			1	CS(COMM.)	659/2025	23.08.2025	KRISHAN KUMAR SOLE PROPRIETOR OF M/S BALAJI GLOWTICS VS. JAILAXMI PVT. ENTERPRISES LTD. AND ORS.	YATINDER BAINSLA	9717212158	LITIGATIONS@Y BLEGAL.IN	11.07.2025
			1	CS(COMM)	663/2025	25.08.2025	ARJUN KANT & ANR. VS. DARWINUPADHYAY AND PLATFORM GROUP OF COMPANIES & ORS.	INDRESH VIPUL AGARWAL	8968878981	VIPUL@CLAVIUS LEGAL.COM	07.08.2025
			1	OMP(COMM)	130/2025	25.08.2025	MS OCTAVIOUS TEASE AND INDUSTRIES LTD VS. UNION OF INDIA	SETHI LAW OFFICES	9891788743	SETHILAWOFFIC ES@GMAIL.COM	28.07.2025
			1	EX(COMM) AWARD BY ARB. COMM	67/2025	25.08.2025	DR PRABJIT SINGH GILL VS. M/S SAYAJAIN/ HOMES PRIVATE LIMITED	DEEPANSHU JAIN/ SONIA ARBOL & SHAANTANU JAIN	011-44725400, 9711512689	DSLEGAL2018@G MAIL.COM	07.08.2025
			1	CS(COMM)	670/2025	27.08.2025	SHUBHAM GOLDIEE MASALE PVT. LTD. VS. WINGS AGRO PVT. LTD.	UNITED AND UNITED	26843455, 46560881	RISHI@UNITEDA NDUNITED.COM	19.08.2025
			1	OMP(COMM)	134/2025	27.08.2025	NATIONAL PROJECTS CONSTRUCTION CORPORATION VS. LURI WATER SYSTEMS INDIA PVT. LTD.	PARITOSH BUDHIRAJA	9810100237	PARITOSHBUDHI RAJA248@GMAI L.COM	23.08.2025
			1	CS(COMM)	669/2025	27.08.2025	M/S BCH ELECTRIC LIMITED VS. M/S ADLER ENSERV & OTHERS	JITENDER SVASHISHT & CO.	9811550817	JVASHISHT@GM AIL.COM	12.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- PAYMENT OF COURT FEES
			1	OMP(COMM)	133/2025	27.08.2025	MR. KAMAL KANT VS. M/S SBI CARDS AND PAYMENT SERVICES LTD. & ANR.	UTKARSH BHARGAVA AJAY (PACHAURI)	9910572261	UTKARSHBHARGAVAINDIA@GMAIL.COM	25.08.2025
			1	OMP(COMM)	132/2025	27.08.2025	UNION OF INDIA VS. M/S JAI PRAKASH & SONS	RUBY	9958899011	RUBYGAUTAMADV@GMAIL.COM	28.07.2025
			1	OMP(COMM)	135/2025	29.08.2025	SMT SUSHMA SINGH VS. M/S AGILUS DIAGNOSTICS LTD	AJAY KUMAR TIWARI	8178986472, 8860272688	PKAJAY.ADV123@GMAIL.COM	05.08.2025
			1	CS(COMM)	673/2025	29.08.2025	LINK LOGISTICS MANAGEMENT PVT. LTD. VS. ARTIUS INTERIOR PRODUCTS PVT. LTD.	SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSHARMA.INFO	24.07.2025
			1	OMP(COMM)	136/2025	30.08.2025	LALIT KALA AKADEMI VS. SHOWCRAFT PRODUCTION PVT. LTD.	V.S.R. KRISHNA	9891205519	VSRKRISHNA.ER40@GMAIL.COM	27.08.2025
21	SH. BALWANT RAJBANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/609/2025	CS (COMM)/609/2025	01-08-2025	STATE BANK OF INDIA VS. RANJIT SINGH BISHT	NAVRUTI JOHA(P),	8376043196	NAVRUTITYAGI@GMAIL.COM	17.07.2025
			25	CS (COMM)/614/2025	CS (COMM)/614/2025	04-08-2025		SUMEET ANAND(P),	9953154353	SUPRAPARTNERLEGAL@GMAIL.COM	26.07.2025
			25	CS (COMM)/615/2025	CS (COMM)/615/2025	05-08-2025		SAURABH BINDAL(P),	9953858787	SAURABH.BINDAL@FOXMANDAL.IN	30.07.2025
			25	CS (COMM)/625/2025	CS (COMM)/625/2025	08-08-2025		SUSHIL SHUKLA(P),	9818900024	SSALEGAL.09@GMAIL.COM	04.08.2025
			25	CS (COMM)/628/2025	CS (COMM)/628/2025	11-08-2025		SAHIL SANSANWAL(P),	9868999991	ADV.SHUBHAM23@GMAIL.COM:	06.08.2025
			25	CS (COMM)/643/2025	CS (COMM)/643/2025	18-08-2025		VARUN CHANDIOK(P),	9818365119	NOT PROVIDED	11.08.2025
			25	CS (COMM)/649/2025	CS (COMM)/649/2025	19-08-2025		SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	06.06.2025
			25	CS (COMM)/657/2025	CS (COMM)/657/2025	22-08-2025		SURENDRA NATH PANDEY(P),	9868520336	SNPADV88@GMAIL.COM	19.08.2025
			25	CS (COMM)/660/2025	CS (COMM)/660/2025	23-08-2025		RAJIV KUMAR THAKUR(P),	NOT PROVIDED	BEHL.ASSOCIATES1995@GMAIL.COM	11.08.2025
			25	CS (COMM)/661/2025	CS (COMM)/661/2025	23-08-2025		KUNAL YADAV(P),	8743904246	CONTACT@AMARARI.LEGAL	19.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)/664/2025	CS (COMM)/664/2025	25-08-2025		DHEERAJ KUMAR(P),	9310466556	SKLEGALSOULTION@GMAIL.COM	18.08.2025
			25	CS (COMM)/668/2025	CS (COMM)/668/2025	27-08-2025		MITHIL MALHOTRA(P),	8860441378	ADVANKIT20@GMAIL.COM	19.08.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/114/2025	02-08-2025	NARAYAN SEWASAMITI VS MILLENIUM EDUCATION MANAGEMENT PVT LTD	ASHISH CHOUDHURY(P),	9810567556	ASHISH2781974@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/613/2025	04-08-2025	M S INMODE INDIA PVT LTD VS MS PURPLE HERON HOSPITALS PVT LTD	ASHOK KUMAR SINGH(P),	9818592537	ASK2537@GMAIL.COM	24-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/615/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD. VS. SHAPOORJI PALLONJI QATAR	SAURABH BINDAL	NOT AVAILABLE	NOT AVAILABLE	02-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/616/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD. VS. SHAPOORJI PALLONJI QATAR	SAURABH BINDAL	NOT AVAILABLE	NOT AVAILABLE	02-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/618/2025	06-08-2025	MOGLI LABS (INDIA) PVT LTD VS M/S PANCHMUKHI APPEARLS	HARSH VARDHAN(P),	9250730788	UNIQUECOUNSELLS@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/617/2025	06-08-2025	M/S MOGLI LABS (INDIA) PVT LTD VS REDSTAR	HARSH VARDHAN(P),	9250730788	UNIQUECOUNSELLS@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/620/2025	07-08-2025	AMOD RAI VS PRASHNATI ENTERPRISES PVT LTD AND ANR	TARUN DIWAN(P),	9999779373	TARUNSDIWAN@GMAIL.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/624/2025	08-08-2025	UNION BANK OF INDIA VS ANJALI	SUNIL CHOUDHARY(P),	9711049172	SUNILCHOWDHARY@YAHOO.COM	31-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/623/2025	08-08-2025	UNION BANK OF INDIA VS SEEMA PROP OF UNIFROST TECHNOLOGIES	SUNIL CHOUDHARY(P),	9711049172	SUNILCHOWDHARY@YAHOO.COM	31-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/118/2025	08-08-2025	MS G R SHEETGRAH PVT LTD AND ORS VS SMALL FARMERS AGRIBUSINESS CONSORTIUM SAFC	ASHISH SHARMA(P),	9313994317	ADVOCATEASHISH.SHARMA78@GMAIL.COM	05-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/633/2025	12-08-2025	MS VELOGIC INDIA PVT LTD VS MR SHAILESH SHARMA PROP OF MS RBT AND COMPANY	GURVINDER SURI(P),	9871692197	LITIGATION@SUNILCHOWDHARY@YAHOO.COM	30-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/634/2025	12-08-2025	SULEKH CHAND PROP HARYANA TRADERS VS ROHIT MALHOTRA PROP M/S HINDUSTAN AXLE COMPANY	VISHVA WADHWAN(P),	NOT AVAILABLE	NOT AVAILABLE	31-05-2025
			27	SUIT FOR RECOVERY	CS (COMM)/637/2025	13-08-2025	M/S MOGLI FINANCE PVT LTD VS NIKOM PHARMACEUTICAL PVT LTD ANDORS	TARUN VERMA(P),	9310705005	TARUNVERMALAW@GMAIL.COM	05-08-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/121/2025	13-08-2025	M/S ASHOKA ENTERPRISES VS UNION OF INDIA	SYED WASIF HAIDER(P),	9311307710	NOT AVAILABLE	08-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/638/2025	13-08-2025	M/S REALISTIC REALTORS PVT LTD VS PUNEET KOHLI	BHARAT GUPTA(P),	9013534938	BHARAT.GUPTA@OUTLOOK.IN	06-06-2025
			27	SUIT FOR RECOVERY	CS (COMM)/636/2025	13-08-2025	KHURANA AGENCIES VS ASIAN HOTELS (NORTH) LTD	SHREYA NARAYAN(P),	NOT AVAILABLE	NOT AVAILABLE	28-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/641/2025	14-08-2025	PUNJAB NATIONAL BANK VS BIRENDRAKUMAR PATHAK	VIKASH KUMAR(P),	9958481375	VIKASHK894@GMAIL.COM	01-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/639/2025	14-08-2025	MURLIDHAR SEWANIPROPRIETOR MS OF JAI GRAHA UDHYOG VS RISHAB PANJWANI PROPRIETOR OF GYANI FOOD PRODUCTS AND APPS	SUDARSHAN BANSAL(P),	9810132015	NOT AVAILABLE	06-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/640/2025	14-08-2025	ALPHA HUB COMPANY LTD VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	LEGAL@RALEGAL.CO.IN	03-06-2025
			27	SUIT FOR RECOVERY	CS (COMM)/645/2025	18-08-2025	STATE BANK OF INDIA VS RAJPAL SOLE PROP SAMIKSHA PACKAGING	VARUN CHANDIOK(P),	9818365119	NOT AVAILABLE	08-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/646/2025	18-08-2025	SCIASTRA EDUCATION PVT LTD VS TELEGRAM FZ LLC AND ANR	SANSKAR AGGARWAL(P),	9818518581	SANSKAR_AGARWAL93@YAHOO.IN	10-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/651/2025	19-08-2025	UNION BANK OF INDIA VS RAJENDER	SUNIL CHOUDHARY(P),	8383844372	SC9971489736@GMAIL.COM	06-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/652/2025	19-08-2025	GUPTA RICE AND GENERAL MILL VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	05-08-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/650/2025	19-08-2025	RSPL HEALTH PVT LTD VS NIKET SONI	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	25-07-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/122/2025	20-08-2025	M/S OCTAVIOUS AND INDUSTRIES LTD VS UNION OF INDIA	TEAVIKAS SETHI(P),	NOT AVAILABLE	NOT AVAILABLE	14-08-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/127/2025	21-08-2025	CULTFIT HEALTHCARE PVT LTD VS ARINDAM BHAUMIK	DHARMENDRA SINGH PAL(P),	9871709035	DHARMENDRAL981@GMAIL.COM	19-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/655/2025	21-08-2025	SPORTACULAR INDIA PRIVATE LIMITED VS SANJEEV SEHGAL	PREETPAL SINGH(P),	NOT AVAILABLE	NOT AVAILABLE	07-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/658/2025	22-08-2025	MANOJ KUMAR VS M/S SAI PACKAGE	AZMA PARVEEN(P),	9811293618	AZMAPARVEEN786@GMAIL.COM	18-08-2025

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			27	SUIT FOR RECOVERY	CS (COMM)/662/2025	23-08-2025	ASHISH SHARMA PROPL SHREE INDIA TRADE VS GXPRESS SOLUTIONS (INDIA) PVT LTD	LOKESH MISHRA(P),	8218747879	LOKESHMISHRA011@GMAIL.COM	06-06-2025
			27	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/131/2025	25-08-2025	M/S OCTAVIOUS TEA AND INDUSTRIES LTD VS UNION OF INDIA	VIKAS SETHI(P),	NOT AVAILABLE	NOT AVAILABLE	22-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/665/2025	25-08-2025	CAPT TAPAN BEHL VS SPICE JET PVT LIMITED	SUSHANT RAO(P),	NOT AVAILABLE	NOT AVAILABLE	14-07-2025
			27	SUIT FOR RECOVERY	CS (COMM)/666/2025	26-08-2025	CCPL DEVELOPERS PVT LTD VS GOLDENSAW WHNEY(P), CROWN OVERSEAS PVT LTD AND ORS	ARJUN SAWHNEY(P),	9899810111	MAIL@ARJUNSAWHNEY.IN	31-07-2025
			27	SUIT FOR TRADEMARKS	CS (COMM)/667/2025	26-08-2025	FOODTECHBIZ (OPC) PVT LTD AND ANR VS STANDPOINT MEDIA (OPC) PVT LTD AND ORS	AJAY PRATAP SINGH(P),	9540382377	FALTU.AJAY@GMAIL.COM	14-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/672/2025	27-08-2025	VIJAY KUMAR VS FULLERTON INDIA CREDIT CO LTD	AJAY MALVIYA(P),	9868112556	AJAYMALVIYALAW@GMAIL.COM	21-08-2025
			27	SUIT FOR RECOVERY	CS (COMM)/671/2025	27-08-2025	TIMES INTERNET LTD VS YOGA FITNESS AND NUTRITION LLP	RAJEEV AGARWAL(P),	9312248337	AGGARWALRAJEV79@GMAIL.COM	22-07-2025
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, COURT BLOCK-I	NEW CIVIL CASES	CS (COMM)/372/2025	04-08-2025	PUNJAB NATIONAL BANK VS AJAY KUMAR	MUKESH PUSHAM(P),	8285926521	PUSHPAMMUKESH@GMAIL.COM	31.07.2025
			12, COURT BLOCK-I	NEW CIVIL CASES	CS (COMM)/371/2025	04-08-2025	PUNJAB NATIONAL BANK VS AMIT PRAKASH	VIKRAM GOLA(P),	9811244209	VIKAMGOLA2010@GAMIL.COM	31.07.2025
			12, COURT BLOCK-I	NEW CIVIL CASES	CS (COMM)/374/2025	05-08-2025	VIVEK ANAND GUPTA VS MS NIMAS FASHIONS	SAKSHAM SAXENA(P),	9818675540	CONTACT.RKSBAJWA@GMAIL.COM	01.08.2025
			12, COURT BLOCK-I	NEW CIVIL CASES	CS (COMM)/388/2025	19-08-2025	ONKAR INVESTMENT PVT LTD VS SUNITA GULLAIYA AND ORS	RISHABH GUPTA(P),	8586834657	RISHABHGUPTA.LAWYER@GMAIL.COM	14.08.2025
			12, COURT BLOCK-I	NEW CIVIL CASES	CS (COMM)/387/2025	19-08-2025	BANK OF INDIA VS ANJU	KUMAR VISHWJEET(P),	9718909886	ADV.VISHWJEET@GMAIL.COM	14.08.2025
			12, COURT BLOCK-I	NEW CIVIL CASES	CS (COMM)/386/2025	19-08-2025	M/S IMPERIA DECOR INDUSTRIES VS RONIT BHASIN PROPRIETOR OF M/S RS BUILDERS	NIKHIL KUMAR(P),	9599083327	IMPERIADECORLEGAL@GMAIL.COM	07.08.2025
			12, COURT BLOCK-I	NEW CIVIL CASES	CS (COMM)/399/2025	25-08-2025	SMALL FARMERS AGRIBUINESS CONSORTIUM VS MS SOMNATH OIL	JATIN JULKA(P),	9899818888	JATINJULKA07@OUTLOOK.COM	18.08.2025
			12, COURT BLOCK-I	NEW CIVIL CASES	CS (COMM)/405/2025	26-08-2025	STATE BANK OF INDIA VS SATYA JIT DEBBARMA	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	18.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	5, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/373/2025	04-08-2025	STATE BANK OF INDIA VS M/S MEENAKSHI BENGALI TENT HOUSE	RANJAY KUMAR SINHA(P),	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	31.07.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/392/2025	19-08-2025	STATE BANK OF INDIA VS TILAK RAJ	AMIT SINGH(P),	7838773507	AMIT.ADVOCATE13@GMAIL.COM	01.08.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/404/2025	25-08-2025	SMALL FARMERS AGRIBUISNESS CONSORTIUM VS THE GLOBAL FOOD PRODUCTS	ANSHUL GUPTA(P),	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	14.08.2025
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/375/2025	06-08-2025	LOREAL SA VS FIXDERMA INDIA PVT LTD	SHRAVAN BANSAL(P)	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	31-07-2025
			17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/376/2025	06-08-2025	PUNJAB NATIONAL BANK VS PANKAJ KUMAR	INDRA NARAIN(P)	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/377/2025	06-08-2025	PUNJAB NATIONAL BANK VS PANKAJ KUMAR	INDRA NARAIN(P)	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	04-08-2025
			17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/378/2025	07-08-2025	CANARA BANK VS VIKRAM SINGH	NILENDU VATSYAYAN(P)	9999050853	NILENDUVATSYAYAN@GMAIL.COM	05-08-2025
			17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/380/2025	11-08-2025	JCDECAUX ADVERTISING PRIVATE LIMITED VS MS SHALINI SAXENA PROP OF M/S BRANDESCAPES	VARUN RAJPAL(P)	9899893624	RAJPALASSOCIATES1@GMAIL.COM	21-07-2025
			17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/391/2025	19-08-2025	MANASH LIFESTYLE PRIVATE LIMITED VS DAMODAR INTERNATIONAL	NAGESHWAR KUMHAR(P)	9818823289	INFO@DEYANKUMHAR.COM	10-08-2025
			17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/393/2025	20-08-2025	SMALL FARMERS AGRIBUISNESS CONSORTIUM VS H G COTTON INDUSTRIES	ANSHUL GUPTA(P)	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	22-07-2025
			17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/394/2025	20-08-2025	SMALL FARMERS AGRIBUISNESS CONSORTIUM VS SHIV KIRAN INDUSTRIES	ANSHUL GUPTA(P)	9205089671	ANGPARTNERSLAWYERS@GMAIL.COM	19-08-2025
			17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/395/2025	21-08-2025	BANK OF INDIA VS MANISH KUMAR	KUMAR VISHWJEET(P)	9718909886, 8882642450	ADV.VISHWJEET@GMAIL.COM	14-08-2025
			17, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/406/2025	29-08-2025	SIEMENS INDUSTRY SOFTWARE INC VS PARVESH KUMAR	AARSHIA BEHL(P)	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	21-08-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/369/2025	01-08-2025	THE CONFERENCE GORILLA VS MEGHA TANWAR	SAHIL YADAV(P),	9999431917	NOT PROVIDED	13.09.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/370/2025	01-08-2025	LAVI STRAUSS AND CO VS SACHIN SHEOKAND AND ANR	SHRAVAN BANSAL(P),	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	25.07.2025

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			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/385/2025	18-08-2025	STATE BANK OF INDIA VS HIMANSHU	AMIT SINGH(P),	7838773507, 7011848842	AMIT.ADVOCATE13@GMAIL.COM	07.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/390/2025	19-08-2025	BANK OF INDIA VS ANANDITA KUMARI	KUMAR VISHWJEET(P),	9718909886, 8882642450	ADV.VISHWJEET@GMAIL.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/389/2025	19-08-2025	M/S AJAY PAINTS AND STORE VS MEENU ENTERPRISES	JOHAR ADEEB	7428280795	JOUHARADEEB228@GMAIL.COM	17.07.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/397/2025	22-08-2025	SH RIKHAB CHAND JAIN AND ANR VS M/S ASTORMUELLER AG AND ANR	MUKUL RAAO(P),	9650640008	WHITECOLLARDV@GMAIL.COM	25.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/398/2025	23-08-2025	SIEMENS INDUSTRY SOFTWARE INC VS VIKAS AGARWAL	AARSHIA BEHL(P),	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	22.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/400/2025	25-08-2025	DEV GOEL VS M/S ALWARITH BLUE DIAMOND GENERAL TRADING PVT LTD AND ORS	S. B. PANDEY	9313780408	SBPANDEY7@YAHOO.COM	14.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/401/2025	25-08-2025	M/S PRECISION ABRASIVES PVT LTD VS SUNITA MAGO	PRAN KRISHNA JANA(P),	9811294972	ADVPRANKRISHNA@GMAIL.COM	22.08.2028
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/407/2025	30-08-2025	SKELETON CONSULTANTS PVT LTD VS BG LINK INFRASTRUCTURE LLP	CHETAN BHARDWAJ(P),	9717555186	ADVCHETANBHARDWAJ@GMAIL.COM	23.08.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/408/2025	30-08-2025	RAMA SALES VS NANDA PHARMA	RAHUL GARG	9999350250	RAHULGARGADVOCATE@OUTLOOK.COM	28.08.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	636/2025	02-08-2025	GAURAV MENDIRATTA VS M/S ZOOMCAR INDIA PVT. LTD AND ORS.	VINAY MODI	8285026408	NOT MENTIONED IN PLAINT	08-10-2024
				CS(COMM)	642/2025	04-08-2025	PULKIT PROMOTERS PVT LTD VS RUHI GANGULY	KANIKA JAIN	8527022200	OFFICEOFSDVKARAN@GMAIL.COM	30-07-2025
				CS(COMM)	654/2025	11-08-2025	OM PRAKASH ARORA VS M/S MEGREZ SAHNEY FOODS AND BEVERAGES PVT LTD AND ORS	ARJUN SAWHNEY	9899810111	MAIL@ARJUNSAHNEY.IN	23-07-2025
				CS(COMM)	669/2025	18-08-2025	BRIO INTERACTIVE TECHNOLOGIES LIMITED VS TANISI IT SERVICES PRIVATE LIMITED	KUSHAGRA BANSAL	9999468603	ASHISHCHUHANA@AKASSOCIATES.ORG.IN	09-07-2025
				CS(COMM)	670/2025	18-08-2025	M/S AVALOKITESHWAR VALINAV LIMITED VS AAKLI KHATOON	SONALI MALHOTRA	9810006974	SUNILMALHOTRAANDASSOCIATES@GMAIL.COM	25-07-2025

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				CS(COMM)	675/2025	20-08-2025	M/S AUTOMATIVE AND ANR. VS M/S ERISHA AGRITECH PVT. LTD. AND ORS.	MD SAHIL KHAN	9310677131	ADEEBTARIQ@GMAIL.COM	25-07-2025
				CS(COMM)	695/2025	28-08-2025	JASMEET SINGH VS RADHIKA KUMARI	NIPUN KATYAL	9999346557	ADV.NIPUNKATYAL@GMAIL.COM	12-08-2025
29	MS. NIKHIL CHOPRA DISTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/635/2025	02.08.2025	DHARAM INDUSTRIES VS R DEVISH KHURANA(P), ENGINEERS PRIVATE LIMITED	MANSIMRAN KHURANA(P),	9818908905	MANSHIMRANKHURANA@GMAIL.COM	23.07.2025
					CS (COMM)/629/2025	01.08.2025	GURUJI KA ASHRAM TRUST VS UDAY SINGH	AKSHITA GOYAL	9211391114	AKSHITAGOYAL121@GMAIL.COM	30.07.2025
					CS (COMM)/650/2025	04.08.2025	ARVEE TRADING COMPANY VS ALFA ELECTROICS	VIKRANT CHOUDHARY(P),	9999922342	LAWSCAPEJUM@GMAIL.COM	28.07.2025
					CS (COMM)/673/2025	19.08.2025	RATNA DEEP LAL VS M/S INT TECH PRIVATE LIMITED	ALOK SAXENA(P),	98114141931	LAW.ALOKSAXENA@GMAIL.COM	04.08.2025
					CS (COMM)/678/2025	20.08.2025	KONCEPT KREATIONS VS RAJ WOODART INTERIOR LTD	JEEVESH MEHTA(P),	9811617186	JEEVESH@MAVENLEGAL.NET	07.08.2025
					CS (COMM)/683/2025	23.08.2025	INDIA BIZ COM (COUNTER CLAIM) VS YOKOHAMA INDIA PVT LTD	J.K. GUPTA	9868529732	JKGUPTA.ADVOCATE@GAMIL.COM	N/A
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/660/2025	12-08-2025	MANJU KAIN VS SHEERIE MAKKAR	VISHAL RANJAN(P),	8447789392	RANJANVISHAL@GMAIL.COM	18.07.2025
					CS (COMM)/659/2025	12-08-2025	SHRI ENTERPRISES VS YASH AUTOMOBILE	RAMNITESH KUMAR(P),	9871434445	MKSHARMA410SAKET@GMAIL.COM	02.08.2025
					CS (COMM)/662/2025	13-08-2025	BENTLEY SYSTEMS INCORPORATED VS P2P ELITE CONSULTANT PVT. LTD	ANKUR KATYAL(P)	9811809439	ANKURKATYAL@ASKLEGAL.CO.IN	11.08.2025
					CS (COMM)/668/2025	18-08-2025	JAGDEEP KUMAR KARDAM VS AGS TRANSACT TECHNOLOGIES LTD	MAYANK JAIN	8595413271	MAYANKJAIN.ITJ@GMAIL.COM	28.03.2025
					CS (COMM)/685/2025	27-08-2025	PAI PLATFORS PVT. LTD VS INSANE HOSPITALITY PRIVATE LIMITED ORS	SURABHI RAO	9717139079	AMALOO@SAIKRISHNAASSOCIATES.COM	20.08.2025
					CS (COMM)/686/2025	27-08-2025	VJAY GARG VS SHAPOORJI PALLONJI AND COMPANY PVT LTD	PRAMOD JAGARWAL	9810682372	SHEKHAWATILEGAL@YAHOO.IN	31.05.2025
31	MS. ANU BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD VS VENNAVARAM PRADEEPA REDDY	HARDIK VASHISHT(P),	8510004533	HARDIK@KDATT.A.IN	45864

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				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP VS ATUL GUPTA AND ANR	SHIVA KHANDELWAL(P)	9899067668	LAWSHIVAKHANDLWAL@GMAIL.COM	45855
				COMMERCIAL SUIT	MISC DJ/830/2025	01-08-2025	ONE97 COMMUNICATIONS LTD VS SHVENKATA RAMA RAO ALAPATI	GAURAV JAIN(P)	9811074162	NOT PROVIDED	45704
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR VS WASI PSA SYSTEMS	DEVESH MALAN(P)	9758321008	LAWINTOTOLLP@GMAIL.COM	45863
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	BERGER PAINTS INDIA LTD (BRITISH PAINTS DIVISION) VS SHILPI KESHARAWANI PROPRIETOR OF M/S GAURI ARNAMENT AND HARDWARE	PRAMANSHI (P)	9910539533	PRAMANSI@OUTLOOK.COM	45681
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S NURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD VS M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND ANR	SHREEVIDUR KAMRA(P)	9818636833	OFFICE.ADVOCATE.SANJEEV@GMAIL.COM	45876
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S REAL TECHNOLOGY ENERGY AND GAS PVT LTD VS V B HOLDING PVT LTD	RAJENDRA YADAV(P)	9312046733	YADAVRAZEN@GMAIL.COM	45879
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE VS M/S NESTVAM MEDICARE AND ORS	ROHIT MISHRA(P)	9560575319	PNM.ADV1964@GMAIL.COM	45883
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA VS MR LALIT KUNAR	SUCHITA DIXIT(P)	8896932838	AGNOHOTRISUCHITA@GMAIL.COM	45884
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	EEZPACK PVT LTD VS SHRI ALOK KUMAR RANJAN	RAGHAV SAROOP(P)	9999462358	RAGSAR.SAROOP@GMAIL.COM	45890
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD VS M/S G B TANDON AND CO	SIDDHARTHA SAIN(P)	9810617275	SAINASSOCIATES55@GMAIL.COM	45892
				COMMERCIAL SUIT	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI VS PARVEEN KUMAR	PUBLIC PROSECUTOR(P)	NOT PROVIDED	NOT PROVIDED	NOT PROVIDED
				COMMERCIAL SUIT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI VS YES BANK LTD AND ANR	LALIT YADAV(P)	9958874062	NOT PROVIDED	45820
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD VS SHUBHAM CHAUDHARY (BORROWER) AND ANR	KUSHAL KUMAR(P)	9958724670	KUSHAL.KUMAR@ERUDITELEGALASIA	45882
				COMMERCIAL SUIT	EXCOMM AWARD BY ARB COMM/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD VS MOHD ASIF	DEEPIYOT SINGH(P)	9811997661	DEEPIYOT.SINGH@YAHOO.COM	45852
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/627/2025	01-08-2025	M/S PSA NITROGEN LTD. VS CAPRICORN LOGISTICS PVT. LTD,	DEVESH MALAN	9758321008	LAWINTOTOLLP@GMAIL.COM	25-07-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL SUIT	CS (COMM)/633/2025	02-08-2025	ACC LIMITED VS PRISM JOHNSON LTD.	MD SAZID RAYEEN	9818499323	LITIGATION@ASHWATHLEGAL.COM	26-07-2025
				COMMERCIAL SUIT	CS (COMM)/634/2025	02-08-2025	M/S GOEL ROADWAYS VS M/S BOUTIQUE SPIRIT BRANDS PVT. LTD.	S S SOBTI	9910040471	KOHLISOBTI@GMAIL.COM	21-05-2025
				COMMERCIAL SUIT	CS (COMM)/639/2025	04-08-2025	NITIN VASHIST VS CASTLE'S BARBEQUE LLP	RAVI CHAUHAN	9811828628	ANEESH1978SHARMLLTVGMAIL.COM	05-06-2025
				COMMERCIAL SUIT	CS (COMM)/652/2025	08-08-2025	M/S CACHE INFOTECH PVT. LTD. VS M/S PHIMETRICS TECHNOLOGIES PVT. LTD. AND ANR.	MOHD ARSHAD	9811550444	DINESHASSOCIATES@GMAIL.COM,	25-07-2025
				COMMERCIAL SUIT	CS (COMM)/657/2025	12-08-2025	SARBESHWAR HALDAR VS DEEPA ALLAHAWADI	ARUN GUPTA	7080733147	ADVARUNGUPTA1991@GMAIL.COM	31-07-2025
				COMMERCIAL SUIT	CS (COMM)/667/2025	18-08-2025	M/S AVALOKITESHVAR VALINV LTD. VS MS. GEETA MANDAL	SONALI MALHOTRA	9810006974	SUNILMALHOTRAANDASSOCIATES@GMAIL.COM	25-07-2025
				COMMERCIAL SUIT	CS (COMM)/671/2025	19-08-2025	M/S MEYER HOUSEWARES INDIA PVT. LTD. VS CALICUT TRADERS	APOORV AGARWAL	8420524375	APOORV@ASVLAWOFFICES.COM	--
				COMMERCIAL SUIT	CS (COMM)/689/2025	28-08-2025	GTM TEXTILES LLP VS KS CREATIONS	ANIL SHARMA	9899123578	ARPITSHARMAADVOCATE@GMAIL.COM	07-08-2025
				COMMERCIAL SUIT	CS (COMM)/690/2025	28-08-2025	M/S 2BYTES INFOTECH PVT. LTD. VS M/S NETKUMAR SINGH TECHNOLOGIES	PRAKASH KUMAR SINGH	9625901765	ADVPRAKAS@GMAIL.COM	08-08-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERA SOUTH-EAST		COMMERCIAL SUIT	CS (COMM)/692/2025	28-08-2025	BERGER PAINTS INDIA LTD. VS M/S CANNIER AUTOMOTIVE PVT. LTD.	PRAMANSHI S	7988377879	PRWAMANSHI@OUTLOOK.COM	24-01-2025
				COMMERCIAL SUIT	CS (COMM)/697/2025	29-08-2025	SAHIL AND ANR. VS M/S LIAISON LOBBIST INDIA AND ANR.	SURAJ BHAN	9650585175	JAIN.BHARTI0912@GMAIL.COM	12-08-2025
				COMMERCIAL SUIT	CS (COMM)/628/2025	01-08-2025	M/S STONE SOLUTION INDIA VS VENUS ESTATE PVT. LTD. ORS	VISHAL PANWAR	9899990224	LEGALUNICOMOFFICIAL@GMAIL.COM	23-07-2025
				COMMERCIAL SUIT	CS (COMM)/638/2025	02-08-2025	M/S SEWA RAM AND COMPANY VS M/S WHITE WEB INTERIORS LLP AND ANRS	KAILASH CHANDRA	9810675135	KAILASHADV@GMAIL.COM	28-07-2025
				COMMERCIAL SUIT	CS (COMM)/640/2025	04-08-2025	NITIN VASHIST VS M/S MRIDEENA CONSUMER PRODUCTS PVT. LTD.	RAVI CHAUHAN	9811828628	ANEESHL978SHARMAGMAIL.COM	05-06-2025
				COMMERCIAL SUIT	CS (COMM)/649/2025	06-08-2025	BENTLEY SYSTEMS INC. AND ANR. VS RUPALI SRIVASTAVA AND ANR.	RAHUL BERUAR	9910044787	RAHUL.BERUAR@BERUAR.COM	04-08-2025
				COMMERCIAL SUIT	CS (COMM)/656/2025	12-08-2025	MS MANJU KAIN PROP. OF M/S KAIN GAS AGENCY VS M/S ROYAL KITCHEN AND ORS	VISHAL RANJAN	8447789392	ADV.RANJANVISHAL@GMAIL.COM	18-07-2025
				COMMERCIAL SUIT	CS (COMM)/663/2025	14-08-2025	BANK OF BARODA VS SAVITRI	ERAM KHAN	9717099220	ERAMADV2000@GMAIL.COM	07-08-2025
				COMMERCIAL SUIT	CS (COMM)/672/2025	19-08-2025	RAMAN KUMAR GABA VS ANJANAJYOTI SYSTEMS PVT. LTD. AND OTHER	RAVINDER KUMAR ARORA	9350288000	RAVIKURRA@GMAIL.COM	29-07-2025
				COMMERCIAL SUIT	CS (COMM)/676/2025	20-08-2025	SHIKHAR KUMAR VS VINOD KUMAR PROPRIETOR OF M/S E-FUTURE	BHAVYA SETHI	9811389644	SETHIBHAVYA@YMAIL.COM	07-08-2025
				COMMERCIAL SUIT	CS (COMM)/688/2025	28-08-2025	COGOPORT PVT LTD VS SUPORTECH (INDIA) PVT LTD	UDAY KUMAR	8882303942	ADVUDAYKUMAR@GMAIL.COM	25-07-2025
				COMMERCIAL SUIT	CS (COMM)/691/2025	28-08-2025	NITIN VASHIST VS ARUN GUPTA	ANEESH SHARMA	9811828628	ANEESH1978SHARMAGMAIL.COM	18-08-2025
				COMMERCIAL SUIT	CS (COMM)/693/2025	28-08-2025	NANDINI LAL VS EMPEROS PVT. LTD.	ARJUN KANT	9953029150	ARJUN@ARKADIANLEGAL.COM	17-04-2025
				COMMERCIAL SUIT	CS (COMM)/698/2025	29-08-2025	GTM TEXTILES LLP VS MADINA TRADERS (THROUGH ITS PROPRIETOR)	ARPIT SHARMA	9899123578	ARPITSHARMAADVOCATE@GMAIL.COM	04-08-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (COMM)	694/2025	28.08.2025	STATE BANK OF INDIA VS VIPIN KUMAR	SH SHIV K TYAGI	9811059032	SHIVKTYAGI@GMAIL.COM	23.08.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	239/2025	23-08-2025	BANK OF INDIA VS. ALIZA ENTERPRISES	SUDESH KUMAR	-	-	17-08-2025
			209	RECOVERY	234/2025	22-08-2025	RAFIQ AHMED VS. JITEN GOGOI	SARANDEEP SINGH			18-08-2025
			209	RECOVERY	247/2025		BANK OF INDIA VS. ALIZA ENTERPRISES	UMESH JOSHI			20-08-2025
			209	RECOVERY	243/2025	28-08-2025	OBSURGE BIOTECH PVT.LTD. VS. ADDWILL CARE	BHUPENDER SINGH			19-08-2025
			209	RECOVERY	235/2025	29-08-2025	LVL DHUNSERI PPTROCHEM IND. PVT. LTD. VS. M/S SOLVOPET	RAGHAV ANAND			19-08-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, NEW BUILDING KKD	C.S.(COMM)	108/2025	12-08-2025	BANK OF BARODA VS MR. PAWAN KUMAR	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	07-08-2025
			-DO--	C.S.(COMM)	111/2025	19-08-2025	BANK OF BARODA VS DOLI AGGARWAL	UMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	12-08-2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, NEW COURT BUILDING	CS(COMMERCI AL)	CS (COMM)/474/2025	04-08-2025	CHANCHAL SHARMA VS HIMANSHI CHOPRA	SANJEEV AGGARWAL	28/07/2025		
			301, NEW COURT BUILDING	CS(COMMERCI AL)	CS (COMM)/475/2025	04-08-2025	SUNIL KUMAR VS SIDDHARTH KUMAR JAIN	ANUJ KUMAR	14/07/2025		
			301, NEW COURT BUILDING	CS(COMMERCI AL)	CS (COMM)/476/2025	04-08-2025	PUNJAB NATIONAL BANK VS VIPIN GUPTA	KAMAL SINGH	17/06/2025		
			301, NEW COURT BUILDING	CS(COMMERCI AL)	CS (COMM)/482/2025	05-08-2025	FAKHRE ALAM VS SUBHASH GAUTAM	KAPIL TYAGI	25/07/2025		
			301, NEW COURT BUILDING	CS(COMMERCI AL)	CS (COMM)/483/2025	05-08-2025	JAGDEEP SINGH VS ARUN DEV KAUSHIK	DIVYANSH	15/05/2025		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/498/2025	13-08-2025	SANTOSHI SHARMA VS COUPLE INETERNATIONAL APPARES LLP	VARUN SIKKA	04/08/2025		
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/499/2025	13-08-2025	NIKHIL GUPTA VS M/S RAYS UNIFORMS AND ORS	MANDEEP BANSAL	04/08/2025		
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/513/2025	21-08-2025	DIMPLE NAYYAR, PROPRIETOR OF M/S AIMFTT DIET AND OBESITY CENTRE VS ANITA ALIAS ADITI RAJPUT	SUMIT JAIN	13/08/2025		
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/515/2025	22-08-2025	ANIL KUMAR GUPTA VS SHRI NARESH KUMAR GARG	VIDIT GUPTA	19/08/2025		
			301, COURT BUILDING	NEW (COMMERCIAL)	CS (COMM)/516/2025	22-08-2025	SANJAY SOTI VS NEELAM MISHRA	HEMANT TYAGI	18/07/2025		
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/496/2025	12-08-2025	DEEPAK KUMAR AND ANR VS SUMIT KAUSHIK AND ANR	HABIBUR REHMAN			19.11.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/511/2025	20-08-2025	JAI BHAWANI TRADING VS MANISH KUMAR	NEELAM MALIK(P),			13.08.2028
			ROOM NO 208	COMMERCIAL	CS (COMM)/510/2025	20-08-2025	JAI BHAWANI TRADING VS MANISH MANTRI	NEELAM MALIK(P),			13.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/509/2025	20-08-2025	STATE BANK OF INDIA VS VISHAL AND ANR	JEEWAN PARKASH GUPTA(P),			25.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/514/2025	21-08-2025	BANK OF BARODA VS NEHA RAWAL ALIAS NEHA SINGH	UMESH JOSHI(P),			20.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/517/2025	22-08-2025	RISHI BALI AND ANR VS MAANAS GOYAL AND ANR	NAGENDRA PRATAP SINGH(P),			20.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/518/2025	22-08-2025	STATE BANK OF INDIA VS NAVRATAN MALDIXIT(P), BAFNA PROPRIETOR OF NAMAN GARMENTS	SUCHITA DIXIT(P),			15.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/520/2025	25-08-2025	UNION BANK OF INDIA VS MOHIT SOORMA PROP SHALIMAR JOD	KAMALJIT SINGH RANOT(P),			23.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/525/2025	29-08-2025	VANDANA BANSAL VS BOOKING JINIKANUNGO PRIVATE LIMITED	SANTANU JINIKANUNGO(P),			19.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/524/2025	29-08-2025	NAMAN JAIN VS IBRAN	PIYUSH KATYAL(P),			28.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS COMM 526/2025	29.08.2025	DELI BREEZE MEDIA VS FLYFAAST AVATION PVT LTED	SANTOSH KUMAR SINGH			10.07.2025
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHIDARA	303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 471/2025	02.08.2025	CANARA BANK VS VIPI SINGH	ANUJ AGGARWAL			22.07.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 470/2025	02.08.2025	RAKESH KUMAR AGGARWAL VS PREM PRINTERS & ANR.	PAWAN KUMAR			22.07.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 477/2025	04.08.2025	GURINDER SINGH VS M/S NOBLE ENTERPRISES	N K RATHI			30.07.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 478/2025	04.08.2025	M/S BANSAL ENTERPRISES VS M/S YORK'S PHARMA & ORS	ATUL SAHI			30.07.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 479/2025	04.08.2025	BANK OF BARODA VS RAJ	SANJEET KUMAR SINGH			28.07.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 488/2025	07.08.2025	SANJAY KUMAR GAUR PROP OF M/S GAUR DISTRIBUTORS VS J K CEMENTS LTD	TARUN KASHYAP			24.07.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 491/2025	07.08.2025	ABDUL MAJID VS GAURAV DHINGRA	KALI CHARAN KUMAR			06.08.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 489/2025	07.08.2025	M/S SHAILENDER SINGH CONSTRUCTIONS VS M/S MUNICIPAL CORPORATION OF DELHI	R L GAUTAM			04.08.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 490/2025	07.08.2025	M/S SHAILENDER SINGH CONSTRUCTIONS VS M/S MUNICIPAL CORPORATION OF DELHI	R L GAUTAM			04.08.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 492/2025	08.08.2025	V P INDUSTRIES VS VAIDIK ELECTRONICS	VIRENDER SINGH PANWAR			07.08.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 493/2025	11.08.2025	HARISH VERMA VS NEETU RATHORE	DEEPAK SHARMA			05.08.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 495/2025	12.08.2025	NEERAJ KUMAR JAIN VS M/S JAIDAYAL PAPER PVT LTD & ORS	PARVEEN KUMAR GARG			09.04.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 497/2025	13.08.2025	MUKESH KUMAR MAHAJAN VS SANJAY NIGAM	MANOJ LOOMBA			08.08.2025
			303, COURT BUILDING	NEW CS(COMMERCIAL)	CS(COMM) 500/2025	14.08.2025	BANK OF BARODA VS MR MICHAEL	GEETANJALI SHARMA			12.08.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303, COURT BUILDING	NEW CS(COMMERCI AL)	CS(COMM) 501/2025	14.08.2025	BANK OF BARODA VS MRS SUNITA	GEETANJALI SHARMA			12.08.2025
			303, COURT BUILDING	NEW CS(COMMERCI AL)	CS(COMM) 502/2025	18.08.2025	NARESH KUMAR SHRIVASTAV VS PRASHANT KUMAR GUPTA	K. K SRIVASTAVA			04.08.2025
			303, COURT BUILDING	NEW CS(COMMERCI AL)	CS(COMM) 506/2025	19.08.2025	CCPL DEVELOPERS PVT LTD VS SHAILESH SHARMA & ANR	ARJUN SAWHNEY			13.08.2025
			303, COURT BUILDING	NEW CS(COMMERCI AL)	CS(COMM) 523/2025	27.08.2025	RAHUL GUPTA VS ATUL	ROHIT KUMAR JOSHI			02.08.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHADARA	CNO 304	COMMERCIAL	CS (COMM)/469/2025		CCPL DEVELOPERS PVT LTD VS SHAILESH SHARMA & ANR	ARJUN SAWHNEY	9899810111	mail@arjunsawh	01.08.2025
			SH. PAWAN KUMAR MATTO DJ (COMM-04)	COMMERCIAL	MISC. DJ/695/2025		M/S PARTH BOOKSELLERS AND DISTRIBUTORS VS CENTRAL ENTERPRISES	RISHABH	9654183226	shivansh.32@gm	02.08.2025
				COMMERCIAL	CS (COMM)/472/2025		BANK OF BARODA VS PURNIMA SHARMA PROP OF M/S	UMESH JOSHI	9910568669	advumeshjoshi@	02.08.2025
				COMMERCIAL	CS (COMM)/481/2025		M/S BANSAL ENTERPRISES VS M/S VINAY PHARMA & CO.	ATUL SAHI/ AMIT RANA	9873355153	atulsahi@live.co	04.08.2025
				COMMERCIAL	OMP (COMM) 09/2025		MANOJ BANSAL VS M/S SBI CARDS AND PAYMENT SERVICES	DARSH BANSAL	9599999635	darsh.bansal@y	04.08.2025
				COMMERCIAL	EX AWARD ARB 16/2025		AXIS BANK LTD VS JAVED KHAN	MAYANK MAHAJAN	-	-	12.08.2025
				COMMERCIAL	MISC. DJ/717/2025		M/S BCL SECURE PREMISES PVT LTD. VS. M/S LOTUS MAINTENANCE	BHARAT BAGGA	9899584189	-	13.08.2025
				COMMERCIAL	MISC. DJ/722/2025		M/S STARCO METAPLAST PVT. LTD. VS M/S SHELLZ INDIA PVT	S.B. CHATURVEDI	9810315576	-	14.08.2025
				COMMERCIAL	ARB. A(COMM) 01/2025		MAHENDRA PAL SINGH VS DELHI STATE INDUSTRIES	NATASHA SYAL	8860425001	natashasyaloffic	14.08.2025
				COMMERCIAL	EX AWARD ARB 22/2025		KOTAK MAHINDRA BANK LTD VS SUBHASH SINGH	MAYANK MAHAJAN	9873347330	-	18.08.2025
				COMMERCIAL	EX AWARD ARB 21/2025		KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS & ANR	MAYANK MAHAJAN	9873347330	-	18.08.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PLAINTIFF NAME	DEFENDANT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
				COMMERCIAL	EX AWARD ARB 20/2025		KOTAK MAHINDRA BANK LTD VS YUVRAJ LOGISTICS & ANR	MAYANK MAHAJAN	9873347330	-	18.08.2025	
				COMMERCIAL	CS (COMM) 504/2025		SHAILENDER SINGH CONSTRUCTION VS M.C.D	R.L GAUTAM	8506000655	rlggautam@gmail	18.08.2025	
				COMMERCIAL	CS (COMM) 505/2025		SHAILENDER SINGH CONSTRUCTION VS M.C.D	R.L GAUTAM	8506000655	rlggautam@gmail	18.08.2025	
				COMMERCIAL	CS (COMM) 512/2025		RAMESH KUMAR PROPRIETOR OF M/S ISHA TRADER VS GANGOTA	VICTORY ASSOCIATES	9810815307	vineet.legal@gmail	20.08.2025	
				COMMERCIAL	EX (COMM) 183/2025		AKHTAR ALI SHAYMLAL AGGARWAL AND ANR.	FAIMUDDIN ASSOCIATES	89953290147	faim321@gmail.	22.08.2025	
				COMMERCIAL	CS (COMM) 519/2025		SHIV KUMAR VS M/S A.S.S.S ENTERPRISES	MANOHAR NAAGAR	9891836646	-	22.08.2025	
				COMMERCIAL	CS (COMM) 521/2025		MR. VISHAL JAIN V/S MR. KUNAL MATHUR	AMIT KUMAR	8287291669	amit45518@gmail	25.08.2025	
				COMMERCIAL	CS (COMM) 522/2025		SMT. PADMA DEVI PROP OF M/S PRINTEX INDIA VS M/G	GAURAV KOCHAR			26.08.2025	
				COMMERCIAL	OMP (COMM) 10/2025		GODAVARI GAS PVT LTD. VS M/S CREATIVE ENTREPRENEURS LTD	VIKAS JAIN	9811066963	vikas12527@gmail	27.08.2025	
				COMMERCIAL	OMP (COMM) 09/2025		GODAVARI GAS PVT LTD. VS M/S CREATIVE ENTREPRENEURS LTD	VIKAS JAIN	9811066963	vikas12527@gmail	27.08.2025	
				COMMERCIAL	CS (COMM) 527/2025		BANK OF BARODA VS MANTHAN KAUSHIK AND ANR.	UMESH JOSHI	9910568669	advumeshjoshi@	29.08.2025	
				COMMERCIAL	CS (COMM)/528/2025		SUKHDEEP SINGH VS ASHA RANI	R.L.SHARMA	9891206567	ADVOCATE.RADHEYLALSHARMA@GMAIL.COM	30.08.2025	
43	MS. PREETI AGARWAL GUPTA, (COMMERCIAL COURT)	NORTH-WEST	NIL									
44	SH.VINOD YADAV	NORTH-WEST	NIL									
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL									

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
46	SH. UMED SINGH DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	COMMERCIAL SUIT	CS COMM/410/2025	01.08.2025	CENTRAL WAREHOUSING CORPORATION VS M/S CARGO CHANNELS PVT LTD	KRISHAN KUMAR	9910577700	KRISHANKUMAR AND ASSOCIATED @GMAIL.COM	08.07.2025
			603	COMMERCIAL SUIT	CS COMM/424/2025	05.08.2025	M/S BABAJI UDYOG PVT LTD VS M/S MANJARI AGRO INDUSTRIES PVT LTD	AKHLESH KUMAR GUPTA	9999818947	AKH84609@GMAIL.COM	21.07.2025
			603	COMMERCIAL SUIT	CS COMM/431/2025	08.08.2025	SANDEEP VIRMANI VS S.I. ENERGY VENTURES PVT LTD	SATVINDER SINGH	9310905051	TEAM@SSLEGAL SOLUTIONS.COM	02.08.2025
			603	COMMERCIAL SUIT	CS COMM/433/2025	11.08.2025	M/S CHAINALYTICAL CONSULTING INDIA LLP VS M/S 4 PL SCM TECHNOLOGIES PVT LTD	KARISHMA JHA	8512002034	ADV.KARISHMAJHA@GMAIL.COM	26.05.2025
			603	COMMERCIAL SUIT	CS COMM/445/2025	21.08.2025	GUJARAT CO-OPERATIVE MARKETING FEDERATION LTD VS M/S BALMUKUND MUDGIL	ABHISHEK SINGH	9910291290	ADVOCATE@LAI-LAW.COM	19.08.2025
			603	COMMERCIAL SUIT	CS COMM/451/2025	27.08.2025	MOGLI LABS (INDIA) PVT LTD VS M/S ALLCO METAL AND FACADE LLP	ZENITH LAW CHAMBERS	9467194651	INFO@ZIC.CO.IN	25.08.2025
			603	COMMERCIAL SUIT	CS COMM/459/2025	30.08.2025	PUMA SE VS ANKIT AGGARWAL	GAUTAM BHASIN	9999306881	ELUDICATION.L.EGAL@OUTLOOK.COM	28.08.2025
48	SH. VIKAS DHULL DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	613	COMMERCIAL SUIT	CS (COMM)/413/2025	02-08-2025	ASHISH HARIT VS SADDAM HUSAIN	AMIT CHAUDHARY	7982744341	JURISCONSULT@S1509@GMAIL.COM	45862
			613	COMMERCIAL SUIT	CS (COMM)/414/2025	04-08-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATION.L.EGAL@OUTLOOK.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/416/2025	04-08-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATION.L.EGAL@OUTLOOK.COM	45870
			613	COMMERCIAL SUIT	CS (COMM)/419/2025	04-08-2025	SSKYWAYS SERVICES LTD VS ZINNIA INDIA	AIRABHISHEK KUMAR	9891138990	ADVOCATE.ABHISHEKKUMARI@GMAIL.COM	45849
			613	COMMERCIAL SUIT	CS (COMM)/422/2025	05-08-2025	BABAJI UDYOG PVT LTD VS PASHUPATI EXCRUSION PVT LTD	AKHLESH KUMAR GUPTA(P),	9999818947	ADV.JSINGH@GMAIL.COM	45859
			613	COMMERCIAL SUIT	CS (COMM)/428/2025	07-08-2025	GANGA RAM YADAV VS M/S BLU-SMART FLEET PVT LTD	SUSHMA GUPTA	8750697423	ADV.SUSHMAG@GMAIL.COM	45868
			613	COMMERCIAL SUIT	CS (COMM)/429/2025	08-08-2025	UNDER ARMOUR INC VS DEEN DAYAL GARG	GAUTAM BHASIN	9999306881	ELUDICATION.L.EGAL@OUTLOOK.COM	45839

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	COMMERCIAL SUIT	CS (COMM)/435/2025	08-08-2025	ASICS CORPORATION VS DEEN DAYAL GARG	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	45877
			613	COMMERCIAL SUIT	CS (COMM)/441/2025	18-08-2025	MEENA AGARWAL & ORS. VS DEEPAK KUMAR SHARMA & ORS.	VARUN MITTAL	9953062629	VM@VKMLEGAL.COM	45861
			613	COMMERCIAL SUIT	CS (COMM)/442/2025	19-08-2025	CRESENT SHIPPING LOGISTICS SERVICES VS M/S MANEESH ENTERPRISES	D. K CHAUHAN	9555568697	ADVOCATE.AMIT451@GMAIL.COM	45880
			613	COMMERCIAL SUIT	CS (COMM)/443/2025	19-08-2025	V2 RETAIL LTD. VS AYUSH CHOUKSEY	PIYUSH SANGHI	9899600242	SANGHI.PIYUSH@GMAIL.COM	45820
			613	COMMERCIAL SUIT	CS (COMM)/446/2025	21-08-2025	HARSHA INFRA POWER PVT. LTD VS MAHTAB ENGINEERING WORKS & ORS.	B. D. PANDEY	9871321615	BDPANDEYADVOCATE@GMAIL.COM	45881
			613	COMMERCIAL SUIT	CS (COMM)/448/2025	21-08-2025	AJAY KUMAR ARVINDER SINGH VS SUSHIL KUMAR	SUSHIL KUMAR	999967550	SUSHIL19847@GMAIL.COM	45890
			613	COMMERCIAL SUIT	CS (COMM)/452/2025	27-08-2025	INDIAN BANK VS M/S PECULIAR ENTERPRISES	SANKIT DAGAR	9811399499	AMITKUMAR@PECULIAR.CO.IN	45788
			613	COMMERCIAL SUIT	CS (COMM)/453/2025	27-08-2025	CANARA BANK SURAJ VS SUMIT VIRMANI	SUMIT VIRMANI	9873245548	VIRMANILAW@GMAIL.COM	45885
			613	COMMERCIAL SUIT	CS (COMM)/454/2025	27-08-2025	BHARTI AIRTEL LTD. VS DELHI SKILL & ENTERPRENEURSHIP UNIVERSITY	URFEE HAIDER	9810078783	ADVOCATEURFEHAIDERSYED@GMAIL.COM	45849
			613	COMMERCIAL SUIT	CS (COMM)/455/2025	27-08-2025	STATE BANK OF INDIA VS CHANDAN	VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	45891
			613	COMMERCIAL SUIT	CS (COMM)/456/2025	27-08-2025	ONE COMMUNICATIONS LTD. VS ICRUZE DIGITAL INDIA PVT. LTD.	ANANT MALIK	9999998560	ANANT@ANANTAMLEGAL.COM	APP. FILED U/S 149 CPC
49	SH. AMIT BANSAL DISTRICT JUDGE COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/412/2025	02-08-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS PIYUSH LUTRA PROP M/S LUTHRA BAKERS	MS. CHITRA MALHOTRA	9212888051	CHITRAMALHOTRA@GMAIL.COM	08.05.2025
			614	MISCELLANEOUS	MISC DJ ADJ/496/2025	02-08-2025	M/S PRAKASH PIPES LTD VS CAPRICIOUS FOODS PRODUCTS PVT LTD	MR. GURBAKSH M/S SINGH	9810910333	AVTARSINGH78@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/417/2025	04-08-2025	SANJEEV KUMAR MITTAL VS KUMAR JAIN	MR. TARUN ANKIT KAUSHIK	9582740045	K.KAUSHIK1989@GMAIL.COM	26.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/418/2025	04-08-2025	CANARA BANK VS KASHYAP CORPORATION	MR. SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	31.07.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE RESPONSIDENT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/423/2025	05-08-2025	BABAJI UDYOG 4MANN INDUSTRIES	MR. AKHILESH KUMAR GUPTA	9999818947	ADV.AKHILESHKRGUPTA@GMAIL.COM	21.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/427/2025	07-08-2025	VISHAL JAIN VS DYANENDRA SINGH CHAUHAN	MR. NITIN GARG	9956986363	INFO@KNOWLEX.IN	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/430/2025	08-08-2025	AKASHDEEP PAPERS PRIVATE LIMITED VS VISHWKARMA LAMINATES PRIVATE LIMITED	MR. NITIN GARG	9956986363	INFO@KNOWLEX.IN	25.07.2025
			614	EXECUTION	EXECUTION (COMM.)/160/2025	11-08-2025	SUNDARAM FINANCE LTD VS DALBIR SINGH (SINCE DECEASED) AND ORS	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	NA
			614	MISCELLANEOUS	MISC DJ/523/2025	12-08-2025	SKY HIGH SOLUTIONS VS MS TRADERZ PLANET PVT LTD	MR. ATUL KUMAR	8287512053	ADV.ATULKUMAR@GMAIL.COM	07.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/438/2025	14-08-2025	ADIDAS AG VS OWNER PROPRIETOR	MR. PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	13.08.2025
			614	COMMERCIAL SUIT	CS (COMM)/440/2025	18-08-2025	CANARA BANK VS VINOD KHARWANDACHOPRA PROP TARUN ELECTRICAL	MR. SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/22/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BHAGIRATH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/23/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PAVAN KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/24/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEV SHARMA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/25/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEWAN PUBLIC SCHOOL INTERNATIONAL	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/173/2025	19-08-2025	OM PARKASH VS S KMR. S. ELECTRICALS AND ANR	MR. S. SHARMA	9313740656	GAHLOT.YASH@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/34/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMPAL	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/35/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMAN D	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/36/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SK XPRESS SERVICES	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM.)/37/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS OMNARAYAN	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/444/2025	21-08-2025	INDIAN BANK VS SHIVAM REALTERS	MR. ANKIT DAGAR	9811399499	ADVANKITDAGAR@HOTMAIL.COM	26.12.2024
			614	COMMERCIAL SUIT	CS (COMM.)/447/2025	21-08-2025	MR MANOJ MALHOTRA VS MS GOLDWYN LTD UNIT III AND ANR	MR. ANIL DAGAR	9811570337	ANILDAGARADV@GMAIL.COM	11.08.2025
			614	MISCELLANEOUS	MISC ADJ/546/2025	21-08-2025	PUNJAB NATIONAL BANK VS M/S GUPTA SALES	MR. HARISH KUMAR		ADV.HARISHKUMAR@GMAIL.COM	NA
			614	MISCELLANEOUS	MISC ADJ/547/2025	21-08-2025	APJ ENTERPRISES PROP ARUN KUMAR PANJIYAR VS MDX GLOBAL PROPRIETOR FAISAL YOUNUS	MR. RANJAN KUMAR	9560511423	INFO.ANANDCO@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/177/2025	25-08-2025	INTERCONTINENTAL CONSULTANTS AND TECHNOCRATS PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE	MS. SADIQUA FATMA	9051757729	APARNA.BANERJEE@LEGACYLAW OFFICERS.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/178/2025	25-08-2025	IVS CREATIONS PVT LTD VS NEERAJ SEHGAL	MR. SURENDER KUMAR SIWAL	9811013499	SKSIWAL1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/179/2025	25-08-2025	KOTAK MAHINDRA BANK LIMITED VS PRIYANKA P	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/181/2025	25-08-2025	AXIS BANK LTD VS DEEPAK KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/182/2025	25-08-2025	AXIS BANK LTD VS VIKRAM SINGH PARMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/183/2025	25-08-2025	AXIS BANK LTD VS AMIT KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/184/2025	25-08-2025	AXIS BANK LTD VS MANSIH SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/185/2025	25-08-2025	AXIS BANK LTD VS KAUSHAL JHA	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM.)/38/2025	26-08-2025	AXIS BANK LTD VS RAHUL VISHNOI	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/39/2025	26-08-2025	AXIS BANK LTD VS SACHIN GHUDE	MR. AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	NA

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			614	COMMERCIAL SUIT	CS (COMM)/449/2025	26-08-2025	UNION BANK OF INDIA VS PAWAN KUMAR RAI	MR. ANIL DAGAR	9811570337	ANILDAGARADV @GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/450/2025	26-08-2025	M/S PEACEFUL HOLIDAYS VS CABANA RIVERSIDE RESORT	MR. AMAN MUDGAL	8826069787	AMANMLEGAL@GMAIL.COM	11.08.2025
			614	EXECUTION	EXECUTION (COMM.)/198/2025	27-08-2025	AKASHDEEP PAPERS PRIVATE LIMITED VS AGGARWAL LAMINATES	MR. NITIN GARG	9958986363	INFO@KNOWLEX.IN	NA
			614	ARBITRATION	OMP (COMM.)/55/2025	28-08-2025	AXIS BANK LTD VS SHAILANG DADHICH	MR. AMIT KUMAR	8860939556	AMITKUMAR.294 @REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/56/2025	28-08-2025	AXIS BANK LTD VS ANURAG PANDEY	MR. AMIT KUMAR	8860939556	AMITKUMAR.294 @REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/57/2025	28-08-2025	AXIS BANK LTD VS VNM AGENCY	MR. AMIT KUMAR	8860939556	AMITKUMAR.294 @REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/58/2025	28-08-2025	AXIS BANK LTD VS IRSHAD AHMAD	MR. AMIT KUMAR	8860939556	AMITKUMAR.294 @REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/59/2025	28-08-2025	AXIS BANK LTD VS SHANTI REFRIGERATION INDUSTRIES PRIVATE LIMITED	MR. AMIT KUMAR	8860939556	AMITKUMAR.294 @REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/60/2025	28-08-2025	AXIS BANK LTD VS SHIV KUMAR	MR. AMIT KUMAR	8860939556	AMITKUMAR.294 @REDIFFMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/458/2025	29-08-2025	M/S P AND M TRADERS VS M/S ARGUS INTERNATIONAL TRADEX LTD	MR. VISHAL CHAUHAN	9212172077	CONTACT@UNIVERSALLEGALARENA.COM	08.07.2025
			614	MISCELLANEOUS	MISC DJ ADJ/557/2025	29-08-2025	M/S WIKREATOR VS M/S SCL HEALTHCARE PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE	MR. DEEPAK KOHLI	9811192957	KOHLI.DEEPAK@HOTMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/61/2025	30-08-2025	M/S BLINK FIX PRIVATE LIMITED VS M/S RAO ENTERPRISES	MR. ANAND SHANKAR JHA	9899617989	ANAND.JHA@ASJLEGAL.IN	NA
			614	ARBITRATION	OMP(I)(COMM)16/2025	02.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS UP BIHAR TRANSPORT COMPANY	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION(CO MM) 154/2025	05.08.2025	BANK OF BARODA VS PRAVEEN KUMAR	MR. HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	NA
			614	EXECUTION	EXECUTION(CO MM) 176/2025	31.08.2025	GEMAT SOIL AND ROCK ENGINEERING PVT LTD VS K RAMCHANDRA RAO TRANSMISSION AND	MR. RAKESH SHARMA	9891194404	RKSHARMA54@GMAIL.COM	NA

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50	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-04		614	ARBITRATION	OMP (COMM.)/13/2025	01.08.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS BHUPENDRA GIRI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/401/2025	01.08.2025	AMIT SINGHAL VS SAVITA DEVI	MR. VISHAL GARG	9810171302	ADV.NIKHIL.DAHIYA@GMAIL.COM	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/406/2025	01.08.2025	BANK OF BARODA VS MS PRITY PLANET	MS. SHWETA BAKSHI	9811568328	SHWETA.BAKSHI04@GMAIL.COM	26.07.2025
		SOUTH-WEST	509	CS (COMM)/407/2025	407/2025	01-08-2025	PUMA SE VS AJAY JINDAL	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	23.04.2025
			509	CS (COMM)/408/2025	408/2025	01-08-2025	M/S MANVI IMPEX VS M/S MAYRA FASHION IMPEX	VIVEK KATARIA	9999137818	VIVEKKATARIA1991@GMAIL.COM	11.07.2025
			509	CS (COMM)/409/2025	409/2025	01-08-2025	M/S EXPRESS CARGO CONTAINERS VS M/S SIMBHAOLI SUGARS LTD	PRIYA JAIN	7678248412	PRIYA.JAIN.ADV98@GMAIL.COM	13.06.2025
			509	OMP (COMM.)/18/2025	OMP (COMM.)/18/2025	02-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD KAMIL	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	
			509	CS (COMM)/411/2025	411/2025	02-08-2025	MACH WORLDWIDE LOGISTICS INDIA PVT LTD VS ROZE LOGISTICS AND ORS	ALPANA YADAV SAHIL RARIA	7891051496	ADV.ALPAANYADAV@GMAIL.COM	09.05.2025
			509	CS (COMM)/415/2025	415/2025	04-08-2025	CANARA BANK VS SHAKUNTALA NATH PROP SCHWARZKOPF G STUDIO	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	31.07.2025
			509	EXECUTION (COMM.)/153/2025	153/2025	05-08-2025	MANGALAM PETROLEUM PVT LTD THROUGH ITS DIRECTOR RATNESH KUMAR RAI VS RAJESH KUMAR ALIYAS VILAS KADAM DIRECTOR	DHEERAJ JAGWANI	9971446999	DHEERAJ.JAGWANI@GMAIL.COM	
			509	CS (COMM)	420/2025	05-08-2025	VIJAY SINGH VS VIRENDER KUMAR	SAMEER SIDHAR	9444446565		02.08.2025
			509	CS (COMM)	421/2025	05-08-2025	BANK OF BARODA VS ANURADHA	HUNNY SHARMA	9650501903	ADV.HUNNYSHARMA.28@GMAIL.COM	26.07.2025
			509	EXECUTION (COMM.)	155/2025	06-08-2025	AADHAR HOUSING FINANCE LIMITED VS RAMESH KUMAR AND ORS	SATVIK BAJAJ	9911225335	SATVIKBAJAJ1@GMAIL.COM	
			509	CS (COMM)	425/2025	06-08-2025	M/S HEMODIAZ LIFE SCIENCES PVT LTD VS LAVLEENA BHATIA	VIPIN KUMAR	8448304850		18.07.2025
			509	CS (COMM)	426/2025	07-08-2025	ANAND BALLABH KHULVE VS UMSRIKHARI CLIMATE CONDITIONING PVT LTD	DEEPAK SRIKHARI	9810541666	SALVUSLAWASSOCIATES15@GMAIL.COM	05.06.2025

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			509	CS (COMM)	432/2025	11-08-2025	BANK OF BARODA VS DINESH PARCHAKE	S.K. CHAUDHARY	9999668406,8368031251	ADVOCATESKCH OUDHARY@GMAIL.COM	02.08.2025
			509	CS (COMM)	434/2025	11-08-2025	NITIN RAJ GUPTA VS M/S MODE RETAIL AND SALES AND BALA MARKETING PVT LTD	JAGDISH ARORA	9711304060	JAGDISHARORA0703@GMAIL.COM	01.08.2025
			509	OMP (COMM.)	15/2025	12-08-2025	SOMESH KAPAI VS SBI CARD AND PAYMENT SERVICES LIMITED	ANUJ MIRDHA	9718967020	ANUJMIRDHA13@GMAIL.COM	
			509	EXECUTION (COMM.)	164/2025	12-08-2025	AMIT PATEL VS M/S RESEARCH GURU	SNYAYPARTHAM LEGAL ADVOCATES	7585080313	KANISHK@NPLEGAL.IN	
			509	CS (COMM)	436/2025	13-08-2025	AERMEC HVAC VS AJAIDH GLOBAL	JAIDEV SHARMA	9810874706	ADVOCATEJAIDEVSHARMA@GMAIL.COM	11.08.2025
			509	CS (COMM)	437/2025	14-08-2025	AANCHAL BATHLA PROP TECHONOMICS INDIA THROUGH POA JATIN BATHLA VS MURLI MANOHAR PROPRIETOR M M COMMUNICATION	BHAVYA SETHI	9811389644	SETHIBHAVYA@GMAIL.COM	07.08.2025
			509	CS (COMM)	439/2025	14-08-2025	CONCERTINA COILS PVT LTD VS HAMARAGHARR	PATRONUSLAW OFFICES	9811449071	PATRONUSLAWOFFICES@GMAIL.COM	14.08.2025
			509	OMP (COMM)	128/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DHEERAJ KHANNA	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	
			509	OMP (COMM.)	129/2025	19-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHYAM KUMAR	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	
			509	OMP (COMM.)	133/2025	20-08-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BALAJI TRADERS	RAVI SHANKAR GARG	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	
			509	M.EX	129/2025	21-08-2025	NITIN SABARWAL VS CHESA DENTAL CARE SERVICE LIMITED	VISHAL CHHABRA	9873330292		
			509	EXECUTION (COMM.)	180/2025	25-08-2025	AXIS BANK LTD VS SAIM SMARAN ASSOCIATES	MAYANK MAHAJAN	9873347330		
			509	EXECUTION (COMM.)	192/2025	27-08-2025	KOTAK MAHINDRA BANK VS BRIJESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	
			509	EXECUTION (COMM.)	193/2025	27-08-2025	KOTAK MAHINDRA BANK VS VERMA TRANSPORTERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	
			509	EXECUTION (COMM.)	194/2025	27-08-2025	KOTAK MAHINDRA BANK VS MANORANJAN KUMAR SINGH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	

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			509	EXECUTION (COMM.)	195/2025	27-08-2025	KOTAK MAHINDRA BANK VS AMMANYA LOGISTICS PRIVATE LIMITED	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	
			509	EXECUTION (COMM.)	196/2025	27-08-2025	KOTAK MAHINDRA BANK VS LOVEKESH	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	
			509	CS (COMM)	457/2025	29-08-2025	UNION BANK OF INDIA VS GYAN PAL	ARVIND SINHA	9810618195	ARVINDSINHA1@GMAIL.COM	21.08.2025
			509	OMP (COMM.)	16/2025	30-08-2025	SM INDUSTRIAL CONTROLS VS AYUSHI ENTERPRISES	ISFAHANI ASSOCIATES	89990067910	ISFAHANLASSOCIATES@GMAIL.COM	
			509	EXECUTION (COMM.)	199/2025	30-08-2025	MS V J CRANES PRIVATE LIMITED VS SH PADAM SHARMA	JASPREET SINGH	9899641617		
			509	CS (COMM)	463/2025	30-08-2025	BANK OF BARODA VS MEENAKSHI	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	26.08.2025
			509	CS (COMM)	464/2025	30-08-2025	BANK OF BARODA VS ASHOK KUMAR KHUSHWAHA	HUNNY SHARMA	9650501903	ADVHUNNYSHARMA.28@GMAIL.COM	26.08.2025
TOTAL					656						